

LOK SABHA

List of Questions for ORAL ANSWERS

Monday, July 8, 2019/Ashadha 17, 1941 (Saka)

(Ministries of Corporate Affairs; Culture; Finance; Human Resource Development; Labour and Employment; Petroleum and Natural Gas; Skill Development and Entrepreneurship; Steel; Tourism; Tribal Affairs)

(कॉर्पोरेट कार्य; संस्कृति; वित्त; मानव संसाधन विकास; श्रम और रोजगार; पेट्रोलियम और प्राकृतिक गैस; कोशल विकास और उद्यमिता; इस्पात; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 20

Online Monitoring of ST Schemes

†*201. SHRI DEVJI M. PATEL:
SHRI P.P. CHAUDHARY:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to monitor the schemes related to the Scheduled Tribes (STs) through e-governance;

(b) if so, the details of the schemes proposed to be monitored online; and

(c) if not, the reasons therefor along with the views of the Government in this regard?

Reduction in ESI Contribution

*202. SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIV
RAO MANDLIK:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Employees' State Insurance (ESI) Act allows certain parameters to be applicable on different companies in the country and if so, the details thereof;

(b) whether the Government has reduced/proposes to reduce the salary contribution of industrial workers eligible for healthcare benefits under the said Act from 6.5 per cent to 4 per cent and if so, the details thereof along with the reasons therefor;

(c) the total number of employees likely to be benefited by the said proposal across the country;

(d) whether the Government has carried out special programmes to register employees to expand social security cover for the employees and if so, the details thereof and the outcome of such programmes; and

(e) whether the Government has also decided to expand the coverage of ESI scheme to all the districts across the country in a phased manner and if so, the

details thereof along with the steps taken in this direction?

Labour Laws

*203. SHRI PARVESH SAHIB
SINGH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the existing labour laws in India are putting onerous burden on growing business firms in India and if so, the details thereof;

(b) whether the Government has identified any existing labour laws that need to be repealed and if so, the details thereof; and

(c) whether the Government is planning to bring/extend social safety net covering unemployment (minimum income), universal healthcare and old age pension for all workers in the unorganised as well as organised sectors in India and if so, the details thereof?

Religious Tourist Circuits

*204. SHRI REBATI TRIPURA:
SHRI VIJAY KUMAR
DUBEY:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any proposal to establish more religious tourist circuits besides Ramayana and Buddhist Circuits;

(b) if so, the details thereof, State/UT-wise, specially in the North-Eastern States and Uttar Pradesh;

82

(c) if not, the reasons therefor;
(d) whether there has been any progress so far in this regard; and
(e) if so, the details thereof?

Rashtriya Madhyamik Shiksha Abhiyan

*205. DR. (PROF.) KIRIT
PREMJIBHAI SOLANKI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Rashtriya Madhyamik Shiksha Abhiyan scheme has been introduced across all States/UTs of the country;

(b) if so, the details thereof;

(c) the salient features of the scheme and the status of its implementation;

(d) the total number of new schools that have been set up and the total number of existing schools that have been strengthened, State/UT-wise; and

(e) the total funds allocated under the scheme, State/UT-wise?

Fees in Private Schools

*206. SHRIMATI MEENAKASHI
LEKHI:
MS. LOCKET
CHATTERJEE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware that private schools increase fees without

† Original notice of the question received in Hindi.

prior notice to parents and if so, the details thereof;

(b) the steps taken/being taken by the Government to control such arbitrary hikes of school fees;

(c) whether the Government has issued any guidelines/formulated any rules regarding charging of fees by private schools affiliated to CBSE and if so, the details thereof along with prescribed norms for charging/increasing of fees by private schools and the items under which such fees can be charged; and

(d) the number of cases reported to the Government during the last three years regarding irregularities by the private schools and the action taken by the Government in this regard?

Eco-Tourism Projects

*207. SHRI RAJIV PRATAP RUDY:

Will the Minister of TOURISM पर्यटन मंत्री be pleased to state:

(a) the measures taken by the Government to promote Eco-tourism in the country, particularly in Bihar;

(b) whether the State Government of Bihar has requested for additional sanction of Central funds to carry out various tourism projects in the State;

(c) if so, the details thereof and the measures taken by the Union Government in this regard;

(d) the details of the projects/proposals received and sanctioned including eco-tourism projects along with the financial assistance provided to various States including Bihar; and

(e) the details of the measures taken by the Government to promote Tourism along with the revenue generated during the last four years, year-wise?

Delay in Land Allotment to Premier Institutions

*208. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether there are delays in land allotment which led to severe cost overrun in the construction of premier Institutions like Indian Institutes of Technology (IITs), National Institutes of Technology (NITs), Indian Institutes of Management (IIMs) for permanent campuses to house Centrally funded educational institutions, if so, the details thereof and the reasons therefor;

(b) whether five IITs in Jammu, Dharwad, Tirupati, Bhilai and Palakkad are still in the process of constructing permanent campuses; and

(c) if so, the details thereof and the reasons therefor?

Uniform Pricing of Petroleum Products

†*209. SHRI RAHUL KASWAN: DR. VISHNU PRASAD M.K.:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether many States and Union Territories have requested the Union Government to make provisions for uniformity in prices of petrol, diesel and other petroleum products in the country, if so, the details thereof and the response of the Government thereto;

(b) whether the Government has decreased as well as increased the prices of various petroleum products during the last three years, if so, the details thereof and the justification therefor;

(c) whether the Government also proposes to control the prices of petrol/diesel by cutting in Central Excise duty thereon, if so, the details thereof and the measures taken in this regard;

(d) the details of subsidy provided by the Government on LPG and retail selling of PDS kerosene oil; and

(e) whether in spite of low price of crude oil, there is a hike in prices of petrol and diesel, if so, the details thereof and the reasons therefor?

Sarva Shiksha Abhiyan

*210. SHRI BALLI DURGA PRASAD RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of funds released to the Government of Andhra Pradesh under the Sarva Shiksha Abhiyan (SSA) during the last four years including the current financial year;

(b) the reasons for delay in sanctioning the funds to the State under SSA during the current financial year; and

(c) the number of Kasturba Gandhi Balika Vidyalayas which have been established in Andhra Pradesh and across the country during the last four years, State/UT-wise and the funds released in this regard?

Kendriya Vidyalayas

*211. SHRI K. NAVASKANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is fact that Kendriya Vidyalayas (KVs) in Mandapam and Ramanathapuram are functioning from rented buildings;

(b) if so, whether it is proposed to construct new buildings for the KVs in those places;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Central Universities

†*212. SHRI NIHAL CHAND: SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of the Central Universities (CUs) under the control of the Union Government at present, State-wise including Gujarat;

† Original notice of the question received in Hindi.

† Original notice of the question received in Hindi.

(b) the State and CU-wise number of teaching and non-teaching staff in the said CUs;

(c) the details of the number of teachers belonging to Scheduled Castes (SCs)/Scheduled Tribes (STs)/Socially and Economically Backward Classes (SEBCs)/Economically Weaker Sections (EWS) categories appointed in these universities in the country;

(d) the number of vacancies in teaching and non-teaching categories of employees in the said universities at present along with the proposal of the Government to fill up those vacancies; and

(e) whether the percentage of SC/ST/SEBC/EWS teachers is very low and if so, the details thereof and the reasons therefor along with the steps taken/being taken by the Government in this regard?

GST Amendment

*213. SHRI M.K. RAGHAVAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether amending some of the provisions in the Goods and Services Tax (GST) including the input tax credit system paves way to weaken the National Anti-profiteering Authority;

(b) if so, whether this amendment has been made exclusively to help the real estate developers and if so, the details thereof; and

(c) whether the decision for such amendment is to ignore established institutions and to cause more problems

than solutions and if so, the details thereof?

Preservation of Cultural Heritage

*214. DR. ALOK KUMAR
SUMAN:
SHRI SUMEDHANAND
SARSWATI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has taken measures to preserve and uphold all forms of folk art and cultural heritage of the country;

(b) if so, the details thereof;

(c) the efforts being made to properly store the treasure of knowledge for posterity;

(d) whether the Government has taken adequate steps to preserve the cultural heritage of Bihar, specially Madhubani folk painting and folk dance; and

(e) if so, the details thereof?

ESI Scheme

*215. SHRI SELVAM. G.:
PROF. SAUGATA RAY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government proposes to reduce employees' as well as employers' contribution to Employees' State Insurance (ESI) scheme by amending the ESI Act, 1948;

(b) if so, the details thereof and the reasons therefor along with the objectives

behind the move including the proposed reduction in this regard;

(c) whether the representatives of employees unions have strongly opposed the said proposal, if so, the details thereof and the response of the Government thereto along with the other steps taken by the Government to bring more people under the ESI scheme;

(d) whether the said reduction is likely to decrease the amount to be received by the employees and if so, the details thereof particularly in Maharashtra; and

(e) whether the employees are likely to get any benefit therefrom and if so, the details thereof?

Loans to Small Scale Industrial Sector

†*216. SHRI ASHOK
MAHADEORAO NETE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to increase the amount of loans for the small scale industrial sector;

(b) if so, the details thereof; and

(c) the total amount of loans disbursed to small scale industrial sector particularly in the backward and tribal areas, specially in the State of Maharashtra during each of last three years as on date?

Skilled Labourers to Manufacturing Sector

†*217. SHRI RAMCHARAN
BOHRA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of the schemes to promote skilled labourers in view of the important role of manufacturing sector in the Gross Domestic Product of the country;

(b) the number of people who got employment after being trained in the manufacturing sector during the last five years;

(c) the details of the targets to be fixed for the next five years; and

(d) whether the Government is co-operating with the agencies associated with the manufacturing sector in this regard and if so, the details thereof?

Reforms of Labour Laws

*218. SHRI RAJA
AMARESHWARA NAIK:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government proposes to initiate a process of simplifying, rationalizing and amalgamating the 44 labour laws into 5 codes and if so, the details thereof;

(b) whether the Government has sought views of the States on the proposed reforms of labour laws and if so, the details thereof; and

(c) the other steps being taken by the Government for reforms of labour laws in the country?

Electrification of Schools

*219. SHRIMATI KIRRON
KHER:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether nearly 40 per cent of the schools in the country do not have electricity and if so, the details thereof, State/UT-wise; and

(b) the number of schools electrified during the last three years, year and State/UT-wise?

NEW DELHI;
July 2, 2019
Ashadha 11, 1941 (Saka)

Allocation for Tribal Welfare

*220. DR. SANJAY JAISWAL:

Will the Minister of TRIBAL
AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether there has been a decrease in allocation of Central funds for tribal welfare over the past few years; and

(b) if so, the details thereof along with the reasons therefor?

SNEHLATA SHRIVASTAVA
Secretary General

INDEX
(Ministry-wise)

<i>Corporate Affairs</i>	:	
<i>Culture</i>	:	214
<i>Finance</i>	:	213, 216
<i>Human Resource Development</i>	:	205, 206, 208, 210, 211, 212, 219
<i>Labour and Employment</i>	:	202, 203, 215, 218
<i>Petroleum and Natural Gas</i>	:	209
<i>Skill Development and Entrepreneurship</i>	:	217
<i>Steel</i>	:	
<i>Tourism</i>	:	204, 207
<i>Tribal Affairs</i>	:	201, 220.

LOK SABHA

List of Questions for WRITTEN ANSWERS

Monday, July 8, 2019/Ashadha 17, 1941 (Saka)

(Ministries of Corporate Affairs; Culture; Finance; Human Resource Development; Labour and Employment; Petroleum and Natural Gas; Skill Development and Entrepreneurship; Steel; Tourism; Tribal Affairs)

(कॉर्पोरेट कार्य; संस्कृति; वित्त; मानव संसाधन विकास; श्रम और रोजगार; पेट्रोलियम और प्राकृतिक गैस; कौशल विकास और उद्यमिता; इस्पात; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 230

Disinvestment of PSUs

2262. SHRI KANUMURU
RAGHU RAMA
KRISHANA RAJU:
SHRIMATI RAKSHA
NIKHIL KHADSE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the NITI Aayog has listed 192 loss-making Public Sector Undertakings (PSUs) for disinvestment and if so, the details thereof;

(b) whether any objections have been raised by certain organisations including labour organisations over the disinvestment plan of PSUs and if so, the details thereof along with the reaction of the Government thereto;

(c) whether several representations have been received by the Government urging to rethink its disinvestment plan and if so, the details thereof along with the action taken by the Government thereon; and

(d) whether it is true that in view of the spate of suggestions, the Government

is making any plans to revive them instead of going for disinvestment and if so, the details thereof?

Industrial Tourism

2263. SHRI HIBI EDEN:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any mechanism to promote industrial tourism in the country and if so, the details thereof;

(b) whether any of the State Governments has taken such initiatives and if so, the details thereof;

(c) whether this will explore new avenues of income generation and tie ups; and

(d) if so, the details thereof?

Working Condition of Miners

2264. SHRI SANTOKH SINGH
CHAUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has received complaints regarding inhumane conditions of miners in various parts of the country;

(b) if so, the details thereof and response of the Government in this regard;

(c) whether children are also employed in the mining sector and if so, the details thereof and action taken in this regard; and

(d) the steps taken by the Government to improve the working conditions of the miners?

Special Development Package

2265. SHRI NALIN KUMAR
KATEEL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of States which have received special development package/special assistance/financial assistance from the Union Government;

(b) the details of reasons for granting such package to them;

(c) the States from which proposals have been received for special assistance/financial assistance;

(d) the current status of these proposals; and

(e) the time by which they are likely to be cleared?

Revival of Ashok Paper Mill

2266. SHRI ABDUL KHALEQUE:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government assured in Assam Accord that they will revive Ashok Paper Mill; and

(b) the steps taken/being taken by the Government till now to revive the said paper mill?

Universities Functioning in Rented Buildings

2267. DR. FAROOQ ABDULLAH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the work on Central University Ganderbal has not been started on designated/identified site till date;

(b) if so, the details thereof;

(c) whether the University is functioning from rented buildings and if so, the details thereof; and

(d) the time by which the works on identified site is likely to start and how many land donors/locals have been engaged till date?

Central Translation Mission

2268. SHRI S. VENKATESAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the present status of Central Translation Mission; and

(b) the details of books that have been translated under this mission during the last three years, language-wise?

Agreement to promote Tourism

2269. DR. UMESH G. JADHAV:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has signed agreements for partnerships with other countries to promote tourism in India;

(b) if so, the details thereof, country-wise;

(c) whether the number of tourists from these countries have increased during the last two years; and

(d) if so, the details thereof?

Inter-Linking of Religious Places in Tourism Circuits

†2270. SHRI HANUMAN BENIWAL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any action plan for developing the religious places in the country by connecting them in a tourism circuit;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

Difficulties faced by Tourists in Char Dham Yatra

†2271. SHRI RAJAN VICHARE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the huge number of pilgrims undertaking Char Dham Yatra everyday are experiencing extreme difficulties in the mid-way like shortage of diesel-petrol in Badrinath-Hemkund road and non-availability of cash in the ATMs of most of the Banks enroute Joshimath;

(b) if so, the steps taken by the Government to remove the difficulties faced by the pilgrims;

(c) the additional facilities proposed to be made available to pilgrims by the Government for this year's Char Dham Yatra to make the pilgrimage more comfortable;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Medical/Psychiatric Counsellors

†2272. SHRIMATI RITI PATHAK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether there is any provision of conducting a free of cost medical/psychiatric counselling for the students who are victim of ragging;

(b) if so, the details thereof;

(c) whether the University Grants Commission (UGC) has received any complaints regarding under financing of

anti-ragging cells in the colleges or shortage of staff in these cells; and

(d) if so, the details of the measure taken/being taken by the UGC for resolving the said problems?

State-run Oil and Gas Entities

2273. SHRI CHANDRA SEKHAR SAHU:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the State-run oil and gas entities have failed to compete with international and domestic private oil and gas majors;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government plans to merge State-run oil and gas entities to create an integrated firm having the strength to compete with international and domestic private oil and gas majors;

(d) if so, the details thereof;

(e) whether some State-run oil and gas entities prefer to remain separate even in case of merger; and

(f) if so, the details of those companies and the response of the Government thereto?

Income Tax Department

2274. SHRI P.R. NATARAJAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken any measures/steps to enhance the technology backbone of the Income Tax Department;

(b) if so, the details thereof;

(c) whether any time-frame has been stipulated in this regard; and

(d) if so, the details thereof?

IT and ITES Employees

2275. SHRI VENKATESH NETHA BORLAKUNTA:
SHRIMATI VANGA
GEETHA VISWANATH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether IT and ITES employees in some States have launched an effort to form a trade union to protect unfair labour practices in the country;

(b) if so, the details thereof and the steps being taken by the Government to redress the grievances of such employees in future;

(c) the details of problems/grievances of ITES/IT employees where labour act violations took place;

(d) the steps being taken to solve their issues through union/forums in some States where such violations are reported; and

(e) the implementations of labour laws strictly for such employees in future?

Efforts to provide Tourism Experience to Visitors

2276. SHRI D.K. SURESH:
SHRI NALIN KUMAR
KATEEL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the country due to all its geographical and cultural diversity has always been an attractive tourist destination;

(b) if so, the details thereof;

(c) whether the tourism potential of the country has not been fully exploited and has much more to offer than just being the 'land of tigers and temples';

(d) if so, the efforts being made by the Government for providing a visitor wholesome tourism experience; and

(e) if so, the details thereof?

Rate of Tax on Petrol/Diesel

2277. MS. RAMYA HARIDAS:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of rate of taxes being levied by the Government on petrol and diesel;

(b) whether the Government is considering to delink the pricing of petrol, diesel and gas from the market and take them under its own control and if so, the details thereof and if not, the reasons therefor; and

(c) the details of method by which the Government is planning to prompt oil companies for making oil cheaper?

DFS Employees

2278. SHRI KAUSHAL KISHORE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to refer to the reply given to Unstarred Question No. 1149 dated 8th February, 2019 and state:

(a) the reasons for not hiring or appointing regular employees in the Department of Financial Services (DFS) instead of drawing bank officials from Public Sector Banks (PSBs) particularly from the Central Bank of India;

(b) whether such bank officials engaged in the DFS are from only a few select PSBs particularly from Central Bank of India and also no female bank officials are engaged so;

(c) if so, the details thereof and the reasons therefor along with the reasons for keeping these bank officials permanently with the DFS without following a rotational repatriation to their respective PSBs particularly from Central Bank of India; and

(d) the details of steps taken to repatriate such officials of Central Bank of India?

Objectives of Jawahar Navodaya Vidyalayas

†2279. SHRI SUNIL KUMAR

SINGH:

DR. HEENA GAVIT:

SHRI KULDEEP RAI

SHARMA:

DR. SUBHASH RAMRAO

BHAMRE:

SHRI SUNIL DATTATRAY

TATKARE:

DR. AMOL RAMSING

KOLHE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the objectives of setting up Jawahar Navodaya Vidyalayas (JNVs) in the country and the assistance provided by the Government for setting them;

(b) the details of the JNVs in the country along with their staff strength as on date, State/ UT-wise;

(c) the funds allocated/ utilized during each of the last three years and the current year, State/UT and year-wise;

(d) whether the Government has achieved the objectives for which these schools have been set up, if so, the details thereof and if not, the corrective steps taken by the Government in this regard;

(e) whether the Government has received any proposal from the Navodaya Vidyalaya Samiti (NVS) for increasing the intake of students and if so, the details thereof;

(f) whether the Government is providing high quality training to JNV teachers for the benefit of students, if so, the details thereof; and

(g) the other steps taken by the Government to increase the number of JNVs especially in rural areas of the country?

Bank Service Charges

2280. SHRI BHAGWANTH

KHUBA:

DR. HEENA GAVIT:

SHRI KULDEEP RAI

SHARMA:

SHRIMATI SUPRIYA

SULE:

DR. SUBHASH RAMRAO

BHAMRE:

SHRI SUNIL DATTATRAY

TATKARE:

DR. AMOL RAMSING

KOLHE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the basic common facilities provided by nationalized banks free of charge to its customers;

(b) whether different banks charge different fees and surcharges for various services from the customers;

(c) if so, whether the Government has taken any steps to make all the nationalized banks to charge uniformly on different fees and service charges imposed by them, if so, the details thereof;

(d) whether the RBI charges processing and time varying charges from banks for outward transactions through the RTGS and NEFT, if so, the quantum of charges collected by RBI during each of the last three years and the current year; and

(e) whether the RBI now plans to waive off these charges, if so, the details thereof and the objective behind the move and the other steps taken by the Government to educate people to use NEFT and RTGS while carrying out their bank transaction?

Holistic Study of Origin and Evolution of Indian Culture

2281. SHRI L.S. TEJASVI SURYA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has accepted the report submitted by a Committee for holistic study of origin and evolution of Indian culture chaired by Shri K.N. Dikshit and if so, the details thereof;

(b) whether the report submitted has been forwarded to the Ministry of Human Resource Development for due consideration; and

(c) if so, the outcome thereof?

Shortage of Professionals in Tourism Sector

2282. SHRI H. VASANTHAKUMAR:

Will the Minister of TOURISM पर्यटन मंत्री be pleased to state:

(a) whether there is shortage of professionals in the tourism sector;

(b) if so, the details thereof;

(c) whether the Government proposes to set up Skill Development Centres for the tourism sector including pilgrimage places in the country; and

(d) if so, the details thereof, State/UT-wise?

Setting up of e-Hubs to Promote Entrepreneurship

2283. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government is promoting entrepreneurship through additional financial assistance, training and mentorship and if so, the details thereof;

(b) the number of entrepreneurs connected to peers, mentors, incubators and the number of e-Hubs set up to promote entrepreneurship; and

(c) the steps taken by the Government to boost entrepreneurship amongst women, State/UT-wise?

Closed Petrol Pumps

†2284. SHRI ARJUN LAL MEENA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether a number of Government Petrol Pumps are lying closed in Rajasthan;

(b) if so, the reasons therefor; and

(c) the district-wise and location-wise details thereof?

Development of Ancient Sites at Abu Road

†2285. SHRI SUDHAKAR TUKARAM SHRANGARE:

SHRI DEVJI M. PATEL:

Will the Minister of TOURISM पर्यटन मंत्री

be pleased to state:

(a) whether the Government proposes to develop remote villages and small and medium cities as tourist destinations and if so, the details thereof;

(b) the name of the tourist destinations in Latur district of Maharashtra proposed to be developed;

(c) whether the Government proposes to develop ancient sites at Abu Road, Rajasthan as tourist destinations;

(d) whether the remains of old civilizations have been found during excavation at Abu Road including the information about lifestyle at that time but tourists are not able to reach there due to lack of information about historical significance of Chandravati; and

(e) the steps taken by the Government for its publicity?

Toilets in Schools

2286. SHRI G.M. SIDDESHWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that there are 21,000 schools without toilets for girls and 29,000 without toilets for boys in the country;

(b) if so, the details thereof along with details of the States having largest and least number of schools without such toilets, State-wise;

(c) whether the Government has asked the State Governments to construct toilets within a specified time-frame;

(d) if so, the details thereof along with the outcome therefor, State-wise, as on date; and

(e) the details of funds allocated and released during the last three years, for construction of toilets in schools, year-wise?

Consolidation of RRBs

2287. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has decided to start the consolidation process of Regional Rural Banks (RRBs) in the country;

(b) if so, the details thereof;

(c) whether the Government is considering to bring down the number of such entities to 38 from 56 at present;

(d) whether the Government has asked the Public Sector Banks which are the sponsors/promoters of the RRBs, to amalgamate the RRBs within a State; and

(e) if so, the details thereof and the reaction of the banks thereto?

Construction of Roads to Link Tourist and Religious Places

2288. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Union Government proposes to construct roads to connect all the tourist and religious places in the country including Bihar;

(b) if so, the details thereof;

(c) whether the Union Government has coordinated with the State Governments in this regard;

(d) if so, the outcome thereof; and

(e) the steps taken by the Government to connect such places with the network of roads?

Renting of Heritage Sites for Film Shooting

2289. SHRIMATI RAKSHA
NIKHIL KHADSE:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government is renting out our old heritage structures & monuments for the photography & film shooting purposes;

(b) if so, the details thereof and the details of the rules framed up for this purpose;

(c) the list of the sites State-wise which the Government is considering for renting out;

(d) whether the use of drones especially at night in these archaeological sites is permitted for films photography; and

(e) if so, the details thereof?

New Education Policy

†2290. SHRI AJAY MISRA TENI:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether any provision has been made to make teachers informed about futuristic modern technologies under the New Education Policy;

(b) if so, the details thereof;

(c) whether the Government proposes to make categorization of teachers considering the increasing importance of teachers in modern education; and

(d) if so, the details thereof?

Scheme Run by UGC

2291. DR. SUKANTA
MAJUMDAR:
SHRI KHAGEN MURMU:
SHRI RAJA
AMARESHWARA NAIK:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of various schemes run by the University Grants Commission (UGC)/Government for grant of funds to the Central/State universities for the development of infrastructure, basic facilities, research projects etc.;

(b) the details of the funds/grants allocated/released by the Government/UGC under its various schemes during each of the last three years, State/UT and scheme-wise;

(c) the number of requests/proposals received by the Government/UGC from various States for providing sufficient grants to universities and colleges in the States, State-wise; and

(d) the steps taken/being taken by the Government to improve quality of higher education in the States?

e-Classrooms

2292. DR. HEENA GAVIT:
SHRI KULDEEP RAI
SHARMA:

SHRIMATI SUPRIYA
SULE:
SHRI SUNIL DATTATRAY
TATKARE:
DR. AMOL RAMSING
KOLHE:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of funds allocated/spent for Computer Aided learning in Kendriya Vidyalayas during the last three years and the current year;

(b) the number of e-classrooms that have been set up by Kendriya Vidyalayas in different parts of the country;

(c) whether the Government has achieved the objectives for which these e-classrooms have been set up and if so, the details thereof and if not, whether the Government has set any target to achieve the objectives;

(d) whether the teachers are not using e-classroom facility as they are not properly trained and if so, the corrective steps taken by the Government in this regard; and

(e) the other steps taken by the Government to set up more e-classrooms to cover all students studying in Kendriya Vidyalayas?

PRASAD Scheme in Bihar

†2293. SHRI GIRIDHARI YADAV:
SHRIMATI RAMA DEVI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Pilgrimage Rejuvenation and Spirituality Augmentation Drive (PRASAD) scheme of Central Government has been implemented in Bihar;

(b) if so, the location-wise details thereof;

(c) whether the Government of Bihar has submitted any proposal under the PRASAD scheme;

(d) if so, the location-wise details along with the actions taken by the Government so far in this regard and the outcome thereof; and

(e) the reaction of the Government thereto?

Changes in Price of Petrol/Diesel

2294. SHRI PRASUN BANERJEE:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of changes in the prices of petrol and diesel on daily basis during 1st February to 1st June, 2019; and

(b) the details of prices of international crude oil during the said period?

Seats in Higher Educational Institutions

2295. ADV. ADOOR PRAKASH:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is proposing to increase the number of seats

in the higher educational institutions in the country;

(b) if so, the details thereof;

(c) whether the Government has prepared a master plan for this purpose; and

(d) if so, the details thereof?

Vocational and Technical Education

†2296. SHRI HARISH DWIVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of Government and private institutions providing vocational and technical education in Uttar Pradesh during the current year;

(b) the place-wise number of such institutions the Government proposes to establish in Uttar Pradesh during the current year; and

(c) the number of students studying in the said Government and private institutions along with the number of girls and boys separately?

Ethanol in Petrol

†2297. SHRI RAJENDRA AGRAWAL:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government is working on to achieve the target of blending 10 per cent ethanol in petrol by the year 2022 and if so, the details thereof;

(b) whether the Government has amended/proposes to amend the prices of ethanol for achieving the said target;

(c) whether the Government is aware that some States are recovering tax on the sale of ethanol in other States which is a violation of the Industries (Development and Regulation) Amendment Act, 2016; and

(d) if so, the details thereof and the action taken by the Government in this regard?

Languages in Integrated in Educational Institutions

2298. SHRI MANOJ KOTAK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is planning for development of Indian Languages in an integrated manner in educational institutions;

(b) if so, details thereof;

(c) whether there is shortage of teachers of regional languages; and

(d) if so, the steps taken/being taken by the Government in this regard?

Works Executed through CSR funds

†2299. SHRI MUKESH RAJPUT:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the details of the works executed through CSR funds of various companies

during the last three years, State/UT-wise including UP;

(b) whether there is special package for extremely backward area of the country including Farrukhabad Lok Sabha Constituency of Uttar Pradesh through CSR fund;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Misuse of Liberalised Remittance Scheme

2300. SHRI P.K. KUNHALIKUTTY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that Indian residents can send upto \$2,50,000 per year to their relatives/friends under the RBI's Liberalised Remittance Scheme (LRS);

(b) if so, the details thereof;

(c) whether the RBI and the Enforcement Directorate have received complaints of misuse of scheme by sending money under LRS but used for business purposes abroad; and

(d) if so, details thereof and the action taken against Indian nationals for misusing LRS under FEMA and other Money Laundering Laws?

Van Dhan Development Centres

†2301. SHRIMATI RANJAN BEN DHANANJAY BHATT:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to develop 50,000 Van Dhan Vikas Kendra for the upliftment of tribal people in the country, if so, the details thereof;

(b) whether the Government has taken any steps in this regard; and

(c) if so, the details thereof and, if not the reasons therefor?

RBI Reserve Funds

†2302. SHRI DEEPAK BAIJ:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is considering to reduce the reserve funds of the Reserve Bank of India (RBI) and increase the liquidity in the market;

(b) if so, whether any study has been conducted in regard to its good or adverse effects thereof; and

(c) if so, the details thereof?

Constraints to Complete Central Institutions

2303. SHRI JAYADEV GALLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is facing any constraints to complete the construction of Central institutions in Andhra Pradesh as mandated by Andhra Pradesh Reorganisation Act, 2014;

(b) the status of progress of each of the institution under Schedule 13 of the AP Reorganisation Act;

(c) whether the Government proposes to release a White Paper about implementation of various provisions relating to the Ministry in Andhra Pradesh Reorganisation Act, 2014;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Increase in Steel Import

2304. DR. SHASHI THAROOR:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the imports of steel from Japan and South Korea have increased since 2014;

(b) if so, the details of percentage-wise increase in steel import since 2014, country-wise and year-wise;

(c) whether the import of steel by the Railways has increased since 2014 and if so, the details thereof; and

(d) whether it is a fact that the National Steel Policy requires Government projects to use steel manufactured in the country itself and if so, the details thereof?

Decline in Education Loans

2305. SHRI NITESH GANGA DEB:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there has been a substantial decline in education loan in the country during the last four years;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has constituted any Committee to look into the decline in education loan; and

(d) if so, the details thereof?

Private Sector Investment

2306. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of measures taken to encourage private sector investment growth in the economy;

(b) the details of sectors where private sector investment has been lower than the average for the last three years; and

(c) the details of reasons for such slowdown?

Development of Tourism Infrastructure in Nashik

†2307. DR. BHARATI PRAVIN PAWAR:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the works executed by the Government for the development of tourism infrastructure in Nashik, Maharashtra;

(b) the amount of fund allocated/ utilised by the Government for the said works so far; and

(c) the details of the works executed so far by the said amount along with the location-wise details thereof?

World Bank Assistance for Agricultural Sector

2308. SHRI B.Y.

RAGHAVENDRA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the World Bank assistance provided for the agricultural sector during each of the last three years;

(b) whether the agricultural sector is not getting the entire benefit of the said assistance;

(c) if so, the details thereof and the reasons therefor;

(d) whether the Government has conducted any inquiry into under-utilisation of the World Bank assistance in the agricultural sector;

(e) if so, the details and the outcome thereof; and

(f) if not, the reasons therefor?

Child Labour in Hazardous Occupations

2309. SHRI JAGDAMBIKA PAL:
SHRI GAUTAM
GAMBHIR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of occupations/ industries including processes notified as hazardous for child labour;

(b) the approximate number of children employed including those killed in such occupations in various parts of the

country during the last ten years and the current year, year-wise and State-wise;

(c) whether the Government has conducted any assessment of the number of work-related deaths of children in such hazardous industries during the last five years and if so, the details thereof;

(d) the number of children rescued and rehabilitated during the said period along with the action taken against their employers; and

(e) the effective steps being taken by the Government to check the practice of employing child workers in the said industries?

Daily Wage Rate in J&K

†2310. SHRI JUGAL KISHORE SHARMA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the current minimum daily wage rate in Jammu and Kashmir (J&K);

(b) whether this rate is different from the national rate;

(c) if so, the details thereof;

(d) whether the Government proposes to revise this rate; and

(e) if so, the details thereof?

Kendriya Vidyalaya in Uttar Pradesh

†2311. SHRI ASHOK KUMAR RAWAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has proposes to establish a Kendriya Vidyalaya in Sandila district in Misrikh Parliamentary Constituency, Hardoi, Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Agency for Forgery and Frauds

†2312. SHRI DHARAMBIR SINGH:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has set up any agency for providing information related to the incidents of forgery and fraud committed by the fast mushrooming bitcoin companies in the country;

(b) if so, the number of persons against whom action has been taken so far, State/ UT-wise; and

(c) the total value of money that have been duped of by these bitcoin companies during the last 3 years?

Fake Universities

2313. ADV. DEAN KURIAKOSE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware that several fake universities are cheating the students in the country;

(b) if so, the details and the number of such cases reported during each of the last

three years and the current year and the action taken by the Government thereon; and

(c) the remedial measures taken by the Government, including issuing of notices cautioning the public against such fake universities?

Survey of Skill Development Training

2314. SHRIMATI POONAM MAHAJAN:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether any survey has been conducted as a follow up with the individuals who have received training in Skill Development;

(b) if so, the details thereof; and

(c) the details of the skilled people in the country who got employed in the organised and Government sectors, State/ UT-wise?

Theft of Idols

2315. SHRI DEVUSINH JESINGBHAI CHAUHAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the number of theft cases of rare idols/artifacts reported during each of the last three years and the current year and the action taken to recover them during the said period, State /UT-wise;

be pleased to state:

(a) whether around 1400 companies are under the scanner of Enforcement Directorate (ED) for violating money laundering laws;

(b) if so, the details thereof;

(c) whether the Government has initiated any action against these companies and their owners to prevent the owners of the companies from escaping the country till the investigations are over;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Recruitment Process for Universities

2319. SHRI SUNIL KUMAR MONDAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government plans to take steps to make recruitment process for University teaching posts more efficient and if so, the details thereof; and

(b) the steps taken/being taken by the Government to make the teaching profession more attractive to draw in good talent and if so, the details thereof?

Infrastructure Investment

2320. SHRI SUBBARAYAN K.:

Will the Minister of FINANCE वित्त मंत्री

be pleased to state:

(a) whether the Government has a proposal to increase the infrastructure investment to one trillion rupees by the year 2024; and

(b) whether the Government has taken steps to prevent such incidents and provide proper security at these temples to protect such artifacts/idols; and

(c) if so, the details thereof ?

Low Wage Employment

2316. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has taken any step to curtail low wage employment in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Budget allocated to Himachal Pradesh for Promotion of Tourism

†2317. SHRI SURESH KUMAR KASHYAP:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of assistance being provided by the Central Government to the Government of Himachal Pradesh keeping in view the immense potential of tourism in the State; and

(b) the scheme-wise details of the budget allocation sanctioned for promoting tourism in the State of Himachal Pradesh during the last one year?

Companies under ED Scanner

2318. SHRI BENNY BEHANAN:

Will the Minister of FINANCE

वित्त मंत्री

(b) if so, the details thereof and the manner in which the Government is planning to meet the target?

Scheme for Employment Generation

†2321. SHRI SANJAY KAKA
PATIL:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government proposes to formulate any scheme for employment generation keeping in view the increasing number of youths in the country;

(b) whether there is any proposal for a new employment generation programme through a collaboration between the Union Government and the State Governments; and

(c) whether any provision is likely to be put in place to make the youths of the country employable and if so, the details thereof?

Fill up Vacancies in Universities

2322. SHRI DIBYENDU
ADHIKARI:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to fill up all posts lying vacant in all the universities under University Grants Commission (UGC);

(b) if so, the details thereof, State-wise;

(c) whether UGC has given necessary approval and fixed a time frame to fill up the said vacancies; and

(d) if so, the suggestions and proposals from universities and or colleges in this regard?

Subsidy on Gas Connection

2323. SHRIMATI RATHVA
GITABEN
VAJESINGBHAI:
SHRI Y.S. AVINASH REDDY:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to provide subsidised gas connection to around seven million rural poor in the country;

(b) if so, the details thereof indicating the details of such connections that have been provided to the rural poor in the country;

(c) whether the entire subsidy is to be funded by the Central Government and if so, the details thereof;

(d) whether the Government has set any target in this regard and if so, the details thereof; and

(e) whether the Government is contemplating to allow private companies to sell subsidised LPG and if so, the details thereof?

Start New IIT

2324. SHRI S. MUNISWAMY:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has identified the places to start new Indian Institutes of Technology (IITs) in the country, State-wise including Karnataka;

(b) the criteria for selecting these areas; and

(c) the funds allocated and utilised for this purpose?

Students' Performance in Navodaya Vidyalaya

2325. SHRI MOHANBHAI
KALYANJI
KUNDARIYA:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has assessed the academic performance of students of the Jawahar Navodaya Vidyalayas (JNVs) functioning in the country;

(b) if so, the details thereof during the last three years and the current year, State-wise;

(c) whether the Government proposes to open JNVs in each district in the country particularly in the rural areas in order to improve the standard of education as well as provide technical education to the poor students;

(d) if so, the details thereof and the action taken/being taken by the Government in this regard; and

(e) the other steps taken by the Government to improve the education standard of JNVs?

GST Refunds

2326. SHRI RAVNEET SINGH
BITTU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of amount of money which has still not been granted in the Goods and Services Tax (GST) refunds to exporters and others during the years 2017-18 and 2018-19;

(b) whether the refund of GST has ensured that revenues look higher than they actually are and if so, the details thereof; and

(c) whether the Government plans to disburse any GST refunds at all for this year and if so, the details thereof?

Shortage of Staff in ESI Hospitals

2327. SHRI Y.S. AVINASH REDDY:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is a fact that the ESI hospitals are running with shortage of staff which is leading to crisis in the ESI Hospital services to the employees and if so, the details thereof;

(b) whether any study has been conducted by the Government to evaluate the present state of affairs, if so, the details thereof; and

(c) the steps being taken by the Government to fill up the vacant posts in ESI hospitals at least in view of the health factor of the employees?

Common Salaries for Teachers

†2328. SHRI ANIL FIROJIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to implement a common salary package for teachers working in CBSE schools across the country;

(b) if so, the details thereof;

(c) whether the State Governments have been consulted in this regard;

(d) if so, the details thereof along with the reaction of the State Governments thereto; and

(e) the steps taken by the Government in this regard?

New Education Policy

2329. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to introduce New Education Policy (NEP) in the country;

(b) if so, the main objectives/changes have drafted in NEP therefor;

(c) whether the new school system will be discovery, audio-visual based, friendly education system;

(d) whether 2/3 years degree courses will also be converted to 4 years degree course thereto; and

(e) if so, the details and the reasons therefor?

Integrated Tribal Development Projects

†2330. SHRI JASWANT SINGH BHABHOR:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the works done under the Integrated Tribal Development Project in Gujarat during the last three years;

(b) the amount allocated and spent for the Integrated Tribal Development Project under the said scheme during the last three years;

(c) whether any review has been done in this regard; and

(d) if so, the outcome of the same?

Awareness among People regarding Cultural Heritage

†2331. SHRI VISHNU DAYAL RAM:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government proposes to establish several centres to generate awareness among the people regarding the cultural heritage of the country; and

(b) if so, the details thereof?

Safety of Mines

2332. SHRI SUSHIL KUMAR SINGH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is attempting progressively to amend and amalgamate various Labour Laws in the country;

(b) if so, the details thereof;

(c) whether the Government is trying to study the relation between safety in mines and the necessary manpower required to make proper safety arrangement in the mines and if so, the details thereof;

(d) the number of posts vacant in the mines particularly in Directorate General of Mines Safety during the last three years; and

(e) the steps being taken by the Government to fill up the vacant posts during the said period?

Kendriya Vidyalayas in Delhi

2333. SHRI GAUTAM GAMBHIR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of proposed or under construction Kendriya Vidyalayas in the country including Delhi and if so, the details thereof;

(b) the total number of Kendriya Vidyalayas in Delhi, location-wise along with the student intake capacity of the respective Kendriya Vidyalayas;

(c) whether the Government is aware of the delay in completion of proposed Vidyalayas in East Delhi Constituency and if so, the reasons for such delay ;

(d) the time by which it is likely to be completed; and

(e) the details about the nodal officer, budget allocation and the other modalities in this regard?

Policy for Promotion for Eco-Tourism and Heritage Tourism

†2334. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is preparing any policy/guidelines for promotion of eco-tourism/heritage tourism in the country on its own or through Public-Private Partnership (PPP);

(b) if so, the details thereof, State-wise including Himalayan and North-Eastern Region (NER) along with the names of the forests, villages/locations selected in this regard and the steps taken by the Government to promote eco-tourism in the country;

(c) the details of the amount of Central financial assistance allocated and spent for the promotion of eco-tourism during the last five years, State/UT-wise;

(d) whether the Government has received proposals from State Governments for the development and promotion of eco-tourism; and

(e) if so, the details thereof, State-wise along with the present status of the said proposals?

Employment to Local People

2335. MS. DIYA KUMARI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the employment is made available to the local people in the industries which are established by providing land and other facilities on rebate by the local Governments and if so, the details thereof;

(b) whether such data of local employment are available to the Government with respect to cement industry in Rajasthan with special reference to Ajmer and Pali district and if so, the details thereof; and

(c) whether there is penal provision in the policies where the clause of providing employment to the local people is violated and if so, the details thereof?

Crypto Currency Ban

2336. SHRI GNANATHIRAVIAM S.:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has any proposal to ban Crypto currency in India;

(b) if so, the details thereof; and

(c) the details of such companies/legal entities along with the name of their proprietors?

Misuse of Domestic LPG Cylinders

2337. SHRI PARTHIBAN S.R.:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is a fact that the domestic LPG cylinders are being misused for commercial purposes;

(b) if so, the details thereof and the action taken by the Government against the culprits; and

(c) the steps taken by the Government to prevent this misuse and protect the genuine consumers by supplying LPG cylinders to them at their needs?

CSR Funds

†2338. SHRI NABA KUMAR SARANIA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the name of the places in the country where companies under the Ministry have spent Corporate Social Responsibility (CSR) funds during the last three years and the current year along with the details thereof, State/UT-wise including North-Eastern States and particularly in Assam;

(b) whether a large portion of CSR funds is not being utilised; and

(c) if so, the details thereof?

Samagra Shiksha Abhiyan

2339. KUMARI SHOBHA KARANDLAJE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Samagra Shiksha Abhiyan (SSA) - an Integrated Scheme for School Education has been launched throughout the country as a Centrally Sponsored Scheme and if so, the details thereof;

(b) the objectives, major features and major interventions of said programme along with the funds provided for SSA in Budget Estimates 2018-19;

(c) the details of Centre share released and expenditure incurred, during the year 2018-19, State/UT-wise;

(d) the number of schools upgraded from secondary to senior secondary level and the number of Senior Secondary Schools where additional subject streams have been approved, based on appraisal of the proposals received from the States/UTs; and

(e) the steps taken to improve infrastructure and the quality of primary education in the country?

Sale of Share of PSUs

2340. SHRI KALYAN BANERJEE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to sale share of Public Sector Undertakings (PSUs) in the next two years;

(b) if so, the details thereof along with the present status of Government stake in Navratna companies;

(c) whether the Government proposes to sell all the PSUs which are under the Board for Industrial and Financial Reconstruction (BIFR) ;

(d) if so, the details of companies which are under BIFR scanner along with the recommendations thereof; and

(e) the details of revival and/or modernisation packages plan for such PSUs?

Imports of Defective/Sub-Standard Steel

2341. DR. PRITAM GOPINATHRAO MUNDE:

SHRI SRIRANGA APPA BARNE:

DR. SHRIKANT EKNATH SHINDE:

SHRI VINAYAK RAUT:

SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that sub-standard or defective steel is being imported which is hurting the domestic manufacturers and if so, the details thereof;

(b) whether the Ministry of Commerce and Industry has convened a high level meeting to discuss the matter and if so, the outcome thereof;

(c) whether there is a need to contain imports of defective and sub-standard steel to save/safeguard the interest of domestic manufacturers;

(d) if so, the steps taken/being taken by the Government in this regard; and

(e) the guidelines issued by the Ministry of Commerce and Industry for quality control for import of various steel products?

Celebration of Birth Anniversary of Guru Nanak Devji

2342. SHRI GURJEET SINGH
AUJLA:

Will the Minister of CULTURE
संस्कृति मंत्री

be pleased to state:

(a) whether the Government proposes to celebrate the 550th birth anniversary of Guru Nanak Devji in the last quarter of 2019;

(b) if so, the details thereof; and

(c) the steps taken and funds allocated in this regard?

Gas Terminal

2343. SHRIMATI MAHVA
MOITRA:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether Gas Authority of India Limited (GAIL) has entered into an MoU with Paradip Port Trust on 26.10.2013 to set up a Rs.2,485 crore gas terminal but in March, 2015, GAIL arbitrarily decided to drop this floating storage and re-gasification unit project;

(b) if so, the details thereof;

(c) whether GAIL and IOCL signed an agreement with a private entity to take 11 per cent and 38 per cent stake in Dhamra Port under which the two PSUs will have capital expenditure of Rs. 34,500 crore compared to the capital expenditure of Rs. 2,485 crore in Paradip Port, if so, the details thereof and the reasons therefor; and

(d) whether it is true that the outgo of the said project would be recovered from the customers, if so, the details thereof and the reasons therefor?

Development and Promotion of New Tourist Spots in Jharkhand

2344. DR. NISHIKANT DUBEY:
SHRI AJAY MISRA TENI:
SHRI AJAY KUMAR
MANDAL:
SHRIMATI DARSHANA
VIKRAM JARDOSH:
SHRI VISHNU DAYAL
RAM:

Will the Minister of TOURISM
पर्यटन मंत्री

be pleased to state:

(a) whether the Government has identified new tourist spots in the country during the last three years for their expansion, beautification and upgradation for the development and promotion of tourism;

(b) if so, the details thereof along with the locations where new tourist spots have been developed during last three years and the amount spent thereon, State/UT-wise including Jharkhand and Bihar;

(c) the steps taken/being taken by the Government to improve connectivity and other facilities at the existing and proposed new tourist destinations in Jharkhand, Bihar and rest of the country;

(d) whether the Government proposes to develop these new places along with the existing tourist places to promote tourism in the country; and

(e) if so, the details thereof along with the action taken to develop the tourism sector in various States of the country, State/UT-wise?

Automatic Data Exchange

2345. SHRI A. RAJA:
SHRIMATI POONAM
MAHAJAN:

Will the Minister of CORPORATE
AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government is planning to start automatic data exchange across the country;

(b) if so, the details thereof, State/UT-wise including Tamil Nadu;

(c) whether the Government has signed an MoU in this regard;

(d) if so, the details and salient features of the MoU;

(e) whether the Government has planned to develop a mechanism in this regard and if so, the details thereof and the reasons therefor; and

(f) whether the Government has also planned to constitute a group or open branches in some of the States across the country and if so, the details thereof, State/UT-wise including Tamil Nadu?

Allotment of Petrol Pumps/LPG Distribution Agency

2346. SHRI JASBIR SINGH GILL:
SHRI PANKAJ
CHAUDHARY:
SHRI MUKESH RAJPUT:

SHRI KANAKMAL
KATARA:
SHRI BENNY BEHANAN:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether there is a Government Personnel Category in allotment of Petrol Pumps/LPG Distributorship and if so, the details thereof along with the percentage of retail outlets and LPG distributorship in which not a single application has been received under this category;

(b) whether the Government has any scheme to allocate petrol pumps to those who have adequate land at a good location for the petrol pump and if so, the details thereof along with the time by which the allocation of new petrol pumps would be completed in the country specially in Kerala;

(c) the State/UT-wise details of the areas covered under CNG Network in the country at present and whether the Government has any scheme to promote/improve CNG services in the country and if so, the details thereof along with the time by which CNG services are likely to be provided in the entire country; and

(d) whether the Government proposes to set up CNG pumps in under-developed areas, towns and small cities and if so, the details thereof, State/UT-wise and location-wise?

Production of Crude Oil and Natural Gas

†2347. SHRI CHANDAN SINGH:
SHRI SU.
THIRUNAVUKKARASAR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the domestic production of crude oil and natural gas has been increased in the country during the last five years and if so, the details thereof along with the rate of success achieved in enhancing self-reliance in production of these products, year-wise;

(b) the quantum of additional fund invested in this regard during the said period;

(c) whether it is true that Oil and Natural Gas Corporation (ONGC) has planned to double its gas production in the next 4-5 years and if so, the details thereof along with the steps taken/proposed to be taken by the Government in this regard; and

(d) the details of total investment and source of investment required to achieve the said targets?

Diversity in School Curriculum

2348. SHRI RITESH PANDEY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the steps taken by the Government to promote empathy among school students and in school curricula for different regional cultures and languages;

(b) the steps taken by the Government to promote integration in schools and school curricula for those identifying as LGBTQ, SCs, STs, OBCs, and religious minorities;

(c) whether school curricula includes diversity training modules for teachers, students and administrative faculty;

(d) if so, the details of these modules; and

(e) if not, the reasons therefor?

Disability Quota in Universities

2349. SHRI SYED IMTIAZ JALEEL:
SHRI ASADUDDIN
OWAISI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the minimum quota for persons with disability in Universities and institutions of higher education including Indian Institutes of Management (IIMs) and Indian Institutes of Technology (IITs) etc.;

(b) whether 32 of the country's top Universities and Institutions have failed to accommodate disabled students under this quota;

(c) if so, the details and the reasons therefor;

(d) whether Government has issued any directions to all the Universities and higher educational institutions to fill up the quota of disabled students;

(e) if so, the details thereof; and

(f) whether the Government proposes to amend the 1995 Act to relax norms to enable such students to get admissions in these institutions along with the steps being taken by the Government in this regard?

Educational Development

†2350. SHRI PANKAJ
CHAUDHARY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to provide a campus/platform for the all-round development of the students from 1st to 12th standard;

(b) if so, the details thereof; and

(c) the facilities proposed to be given to the students through the said campus/platform?

Tribal Status to Gorkhas

2351. SHRI RAJU BISTA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to grant tribal status to the 11 Gorkha tribes;

(b) if so, the details thereof along with a status in this regard;

(c) the status on the recommendations made by the committee formed under the Ministry to examine the demand after consultation with Government of Sikkim, West Bengal and all other States where significant Gorkha population resides; and

(d) the steps taken/proposed to be taken by the Government on the issue?

Security of ATM Operations

2352. SHRI E.T. MOHAMMED
BASHEER:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to curb the increase of inflation in the country and if so, the details thereof along with the steps taken by the Government in this regard; and

(b) the steps taken by the Government on the basis of D.K. Mohanty Committee report on enhancing security and mitigating risks in ATM operations in the country?

National/State Testing Agencies

2353. SHRI GANESH SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of the National/State Testing Agencies that conduct the Joint Entrance Examination Main and National Entrance Eligibility Test and other examination for purpose of Government employment;

(b) whether any corruption has been found against the National/State Testing Agencies during the conducting of online examination and if so, the details thereof along with action taken thereon;

(c) whether the modalities regarding fee structure, syllabi, exam pattern, etc. for exams for OBC and EWS are the same or different;

(d) if so, the details of such modalities for the two exams along with the modalities for establishment of computer centres in rural areas; and

(e) whether the Government has found any discrepancy to conduct AIIMS/ JIPMER exam from 2015 onwards and if so, the details thereof along with action taken thereon?

Scheme for Unorganised Sector

†2354. SHRI PRATAPRAO
JADHAV:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is formulating any scheme keeping in view the problems faced by working of the unorganised sector especially the agriculture sector;

(b) if so, the details thereof; and

(c) the total number of workers likely to be benefited by this scheme each year?

Welfare Schemes for Workers

†2355. SHRI RAVINDRA
KUSHAWAHA:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government contemplates to extend the welfare schemes for the workers and if so, the details thereof;

(b) whether the Government proposes to regularize the services of temporary/daily wage workers and if so, the details thereof;

(c) whether rules have been framed regarding the working hours of such workers also;

(d) if so, the details thereof; and

(e) the details of the mechanism established for the implementation and monitoring of the said schemes?

Merger of PSBs

†2356. SHRI PRATAPRAO PATIL
CHIKHLIKAR:
SHRI SHANKAR
LALWANI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total number of nationalised Public Sector Banks (PSBs) in the country;

(b) whether the Government is contemplating to restructure/merge all the Government banks in the country;

(c) if so, the details thereof along with the benefits of the said proposals and its likely impact on the bank customers in the country; and

(d) the details of the total number of merger of banks carried out by the Government so far during the last three years?

ONGC Projects in Other Countries

†2357. SHRI AJAY NISHAD:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of the projects completed by Oil and Natural Gas Corporation (ONGC) in other countries during the last three years and the current year;

(b) the total amount of profit earned by ONGC through the said projects; and

(c) the status of ONGC in terms of profit at present?

Cases of Child Labour

†2358. SHRI DILIP SAIKIA:
SHRI ANTO ANTONY:
KUMARI SHOBHA
KARANDLAJE:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the total number of cases of child labour in the country which have come to light during the last five years;

(b) whether the Government is adopting a multi-pronged strategy to combat problem of child labour and if so, the details thereof;

(c) whether the employment of a child below 14 years is completely prohibited in any occupation or processes;

(d) whether the Census 2011 shows decline in child labour which has come down to 1.01 crore as compared to 1.26 crore in 2001;

(e) if so, the policy initiatives/schemes special action plan introduced by the Government towards complete eradication of child labour; and

(f) whether the Government has launched any project aimed to eliminate all forms of child labour through identification and prepare children withdrawn from work for main stream education along with vocational training and if so, the details thereof?

New Education Policy

2359. SHRIMATI POONAMBEN
MAADAM:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is working on the new draft education policy which is expected to focus on complete restructuring of education, promotion of R&D and the RTE Act;

(b) if so, some of the salient features of the draft policy;

(c) whether the draft policy proposes to incorporate boosting of education in rural areas especially with regard to hygiene and sanitation to drop outs, quality of teachers, infrastructure and mapping skills and employability to education; and

(d) if so, the details thereof and if not, the reasons therefor?

Film Tourism

2360. DR. AMOL RAMSING
KOLHE:

SHRIMATI SUPRIYA
SULE:

DR. SUBHASH RAMRAO
BHAMRE:

SHRI SUNIL DATTATRAY
TATKARE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether film tourism has a scope to generate \$3 billion by 2022 in India and if so, the details thereof along with the initiatives taken by the Government to encourage film tourism in the country and the extent of success achieved therefrom so far;

(b) whether the Government has taken up the matter of promoting India as a destination for film shooting with the State Governments and if so, their response in this regard;

(c) whether the Government proposes to extend financial support to State Governments and Union Territories for promoting film tourism and if so, the details thereof and the criteria fixed for this purpose; and

(d) whether the Ministry of Information and Broadcasting and the Ministry of Tourism has signed a Memorandum of Understanding (MoU) to provide strong support for Film Tourism and if so, the details thereof and the objective behind the move?

GST Issues

2361. DR. MANOJ RAJORIA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of revenue earnings of the Goods and Services Tax (GST) from Other Departments/Ministries other than the Ministry of Finance since its implementation, month-wise;

(b) whether there are any issues related to collection of GST by the other Departments/Ministries;

(c) if so, the details thereof; and

(d) the details of actions which have been taken by the concerned Departments to sort out those issues?

Tax Share of States

†2362. SHRI KAUSHALENDRA KUMAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the tax share of the States has been increased because of the huge recovery of the Goods and Services Tax (GST) per month;

(b) if so, whether the increased tax is likely to be utilized for the development of these States and if so, the details thereof;

(c) whether the Government proposes to reduce GST rates in view of the huge GST recovery;

(d) if so, the details thereof; and

(e) the steps being taken to simplify the GST?

Maintenance of CAR by Banks

2363. SHRI RAHUL RAMESH SHEWALE:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Public and Private Sector Banks have maintained the required Capital Adequacy Ratio (CAR) despite negative effects of economic slowdown, depreciation of rupee, inflationary pressures and high domestic interest rates on their asset quality, profitability and capital during the current year, if so, the details thereof;

(b) whether the Reserve Bank of India is of the view that the gross NPAs of the said banks have reached to an alarming level due to no improvement in macro-economic situation despite several measures taken by the Government, if so, the details thereof; and

(c) whether the Credit Rating Agencies have downgraded the rating of Indian Banking Sector due to their stressed asset quality, if so, the details thereof

along with the corrective steps taken by the Government in this regard?

National Institutes of Technology

2364. DR. SUBHASH RAMRAO BHAMRE:
DR. HEENA GAVIT:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total number of National Institutes of Technology (NITs) functioning in the country at present, State/Location-wise;

(b) whether the technical institutes located in various parts of the country have been accorded the status of National NITs and if so, the details thereof;

(c) the number of students likely to be benefited and the details of such benefits;

(d) whether in recent years the NITs have not performed well in ranking nor on placement and if so, the details thereof and the reasons therefor; and

(e) the corrective steps taken by the Government to improve the ranking of NITs and improve the overall performance of NITs and improve its brand in the country?

University in Maharashtra

†2365. SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to set up any university or educational institution in Palgher of Maharashtra; and

(b) if so, the details in this regard?

Jobs through Employment Exchange

2366. SHRI SANJAY SETH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of job seekers who registered themselves in employment exchanges and were provided employment or those who received call letters for jobs through Employment Exchanges in the country during the last five years and the current year, State/UT-wise including Jharkhand; and

(b) whether the number of registrations with Employment Exchanges has increased, if so, the details thereof during the said period, State/UT-wise including Jharkhand?

Extraction of Oil and Natural Gas through Private Companies

†2367. SHRI SADASHIV LOKHANDE:
SHRI GIRIDHARI YADAV:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is true that the locations where Government agencies have

discovered oil and natural gas blocks have been allotted to the private companies for extraction of oil and natural gas during the last three years and the current year and if so, the details thereof, year-wise and location-wise; and

(b) the details of expenditure incurred by the Government in discovery of oil and natural gas along with the details of profit made by the Government agencies through such discoveries?

Regulatory Compliance by Private Banks

2368. SHRI KODIKUNNIL SURESH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is seized of instances and reports concerning non-compliance with directions on 'Know Your Customer/Anti-Money Laundering Norms' and on reporting of frauds by private sector lenders and banks;

(b) if so, the details thereof;

(c) whether the Government is aware of widespread deficiencies in regulatory compliance by private sector lenders;

(d) if so, whether the Government is intending to promulgate a regulatory mechanism to check such matters; and

(e) if so, the details thereof?

Production and Import of Steel

†2369. SHRI KRUPAL BALAJI TUMANE:
SHRIMATI RAMA DEVI:
SHRI GIRIDHARI YADAV:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether it is a fact that the steel is being imported despite huge production in the country and if so, the details thereof along with the types of steel imported;

(b) the reasons for not producing such types of steel in the country and the reaction of the Government thereto;

(c) the details of the trend and amount of steel imported in the country during the last three years and the current year;

(d) whether the trend of fall in the indigenous steel production has been seen during the said period and if so, the reasons therefor;

(e) whether it is true that the import of cheap steel from various countries including China has badly affected the indigenous steel industry and if so, whether the Government proposes to increase import duty on the steel and if so, the details thereof and the time by which it is likely to be done; and

(f) the other steps taken/proposed to be taken by the Government to protect/promote the indigenous steel industry and to increase the production?

Funds to Odisha under Article 275(1)

†2370. SHRI RAMESH CHANDRA MAJHI:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the amount of funds allocated to various States in the country by the Government as per Article 275(1); and

(b) the amount of funds allocated to Odisha under Article 275(1) during the last five years?

Special Camps for Skill Development

†2371. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government organizes fairs/special camps and other programmes for skill development;

(b) if so, the State-wise details thereof including Maharashtra during the last three years and the current year;

(c) whether such fairs are likely to be organized at various other places in near future; and

(d) if so, the names of such places along with the details thereof?

EPFO Scheme Exemption Abroad

2372. SHRI BALAK NATH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government Employees' Provident Fund Organisation (EPFO) has allowed Indians working abroad to exempt themselves from their host country's social security schemes and get covered by EPFO;

(b) if so, the details thereof;

(c) the number of countries that have agreed to this new arrangement with the Government; and

(d) the benefits to accrue to Indians from this scheme?

Depression in Students

2373. SHRI PINAKI MISRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that there were cases of depression and nervous breakdown amongst the teenagers taking the board exams due to parents or peer pressure and if so, the details thereof;

(b) the number of such cases which were reported and the number of such students who failed to take the board exams; and

(c) whether any attempt was made by the Government to counsel the parents to refrain from creating pressure beyond the capacity of their children?

Education Programmes

†2374. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has prepared the list of States which are performing better in the field of education;

(b) if so, the details thereof;

(c) the details of the States wherein more than 50 per cent of people are literate;

(d) whether the Government has taken any step to improve the level of literacy in the remaining States;

(e) if so, the details thereof;

(f) whether the Government has started any awareness campaign to make each village and Dhani of Rajasthan literate; and

(g) if so, the details thereof?

Unspent CSR Funds

2375. SHRI GANESH SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the funds profit after tax allocated by the public and private sector banks and other financial institutions under the Corporate Social Responsibility (CSR) has been unspent during the years 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19;

(b) if so, the details thereof during the said period, bank-wise and financial institution-wise;

(c) whether the Government has audited the CSR funds unspent by the said public and private sector banks and if so, the details thereof along with the reasons for unspent CSR funds; and

(d) the amount spent out of the said CSR funds under various heads in the State of Madhya Pradesh, district-wise including Satna?

National Child Labour Project Scheme

2376. SHRIMATI PRATIMA MONDAL:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of districts and States covered under National Child Labour Project Scheme;

(b) the efforts put in to combat the rise in child labour, *i.e.* 10.1 million according to 2011 census; and

(c) the time required to see a 'Child Labour' free India?

Amendments in CSR Norms

†2377. SHRI RAMDAS C. TADAS:

SHRI CHANDRA

PRAKASH JOSHI:

SHRI KANAKMAL

KATARA:

SHRI FEROZE VARUN

GANDHI:

SHRI H.

VASANTHAKUMAR:

SHRI DIBYENDU

ADHIKARI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has amended/proposes to amend the Company's Act to include/give more representation to Women Directors on Corporate Boards of Public and Private Sector Companies, if so, the details thereof;

(b) if not, the reasons therefor and the other steps taken/being taken by the Government to increase the representation of women executives in Public and Private sectors;

(c) the steps taken/proposed to be taken by the Government including amendments in the existing laws to make Corporate Governance in the country simpler, more accountable, transparent and democratic;

(d) whether the Government has received any representations from Public Sector Undertakings (PSUs) to revise the 2% Corporate Social Responsibility (CSR) norm and if so, the details thereof;

(e) the details of total amount spent by the companies under CSR dedicated to increase employment opportunities and income of the local community and people affected from mining project and environment protection and sustainable development; and

(f) if so, the details thereof and action taken by the Government thereon?

New Kendriya Vidyalayas

2378. SHRIMATI SAJDA AHMED:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to open new Kendriya Vidyalayas across the country including West Bengal;

(b) if so, the number of New KVs opened during the last three years across the country, State-wise;

(c) whether the Government has any proposal to open new KV in a joint venture with the Ministry of Railways on railway land and if so, the details thereof; and

(d) whether the Government has received any proposal to set up new KV on railway land in Uluberia in West Bengal; and if so, the details thereof?

Caste Discrimination in Higher Education Institutions

2379. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether rampant caste based discrimination took place in the higher education institutions in the recent past;

(b) if so, the details thereof along with the action taken on this issue; and

(c) whether the Government has constituted committees or cells specifically and meant to look into complaints of discrimination against Scheduled Caste/ Scheduled Tribe students and if so, the details thereof?

Financial Assistance for Steel Industry

†2380. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether it is a fact that the steel manufacturing industry is getting dependent on the Government for financial assistance as it is uncompetitive in the international market;

(b) if so, the details thereof along with the reasons therefor and the reaction of the Government thereto;

(c) whether steel sector is getting raw material from domestic resources;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken/being taken by the Government to increase the capacity of steel sector for making it internationally competitive?

CSR Details

2381. SHRI HEMANT
TUKARAM GODSE:

Will the Minister of CORPORATE
AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the lack of social audit of the utilisation of Corporate Social Responsibility (CSR) funds has made it convenient for the public sector and private sector companies to misuse the funds earmarked under CSR;

(b) if so, whether the Government proposes to make a provision of spending 80 per cent funds only on panchayats, schools, hospitals and primary health centres;

(c) whether it is being planned to upload the complete details of CSR funds of all the public and private sector companies including the details of funds allocated, the funds spent and the name of the institution on website to ensure transparency and if so, the details thereof; and

(d) whether the Government is also planning to upload the criteria of selection and rating of NGOs on the Department's website and if so, the details thereof?

Write Off of Bank Loans

2382. SHRI MANISH TIWARI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that Rs. 5,55,603 crores worth of loans have been written off by public and private banks from 1st April, 2014 till now, if so, the details thereof and the reasons therefor;

(b) the details of action taken against officials responsible for sanctioning these written off loans, especially in public banks, bank-wise;

(c) whether the Gross Non Performing Assets (NPA) stand at 9.3% of all outstanding loans given by public and private sector banks till 31st of March 2019, if so, the details thereof; and

(d) the steps taken by the Reserve Bank of India to bring down the quantum of NPA over the last five years especially since 1st April, 2014?

New Sanskrit Schools

†2383. SHRI UDAY PRATAP
SINGH:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to set up new Sanskrit schools in the country and to grant Sanskrit University status to the Central Universities;

(b) if so, the details thereof;

(c) whether the Government proposes to set up a mechanism to strengthen and promote Sanskrit language in the education system;

(d) if so, the details thereof; and

(e) if not, the steps taken/being taken by the Government to promote Sanskrit language in this regard?

Registration of Employers and Employees under ESIC

2384. DR. SHRIKANT EKNATH
SHINDE :

SHRI GIRISH
BHALCHANDRA
BAPAT:
SHRI KUNWAR
PUSHPENDRA SINGH
CHANDEL:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the facilities provided to the employees under Employees' State Insurance Act, 1948;

(b) whether the Government had started a programme of special registration of employers and Employees under the Employees' State Insurance Corporation (ESIC) scheme and if so, the time when the aforesaid programme of special registration was started and the success achieved so far in this regard;

(c) whether the Government has decided to extend the coverage of the scheme to all the districts in the country in a phased manner;

(d) if so, the time by which all the districts will be covered under the scheme; and

(e) the steps taken by the Government to bring unorganized sector under the umbrella of ESIC scheme?

Grants to Educational Institutions

†2385. SHRI MOHAMMAD
AZAM KHAN:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the State-wise details of total number of Universities and Educational Institutions in the country which are not

receiving grant from the Union/State Governments;

(b) whether the Government has any scheme to encourage/upgrade such Universities and Educational Institutions;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Collateral Free Loan to MSMEs

2386. DR. SUJAY
RADHAKRISHNA
VIKHE PATIL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to introduce collateral-free loans upto Rs. 50 lakhs for Micro, Small and Medium Enterprises (MSMEs);

(b) if so, the details thereof;

(c) whether the Government provides subsidy on interest on the loan to MSMEs for modernization of their machines;

(d) if so, the details thereof; and

(e) whether the said subsidy is being provided to enterprises/establishments in all areas of the country or limited to the units related to area and products only and if so, the details thereof?

Hydrocarbon Projects

2387. SHRI M. SELVARAJ:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is true that the Government has already sanctioned to dig 274 wells for Hydrocarbon projects between Kadalur to Rameshwaram in Tamil Nadu;

(b) if so, the details thereof;

(c) whether the Government has consulted and taken the opinion of all stakeholders *i.e.* the Government, farmers of these areas, National Green Tribunal for the environmental clearance etc.;

(d) if so, the details thereof;

(e) whether the Government has received any representations from farmers for digging of 274 wells for the said projects; and

(f) if so, the details thereof and the action taken by the Government on these representations?

Development of River Tourism

2388. SHRIMATI QUEEN OJA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Brahmaputra river can be developed as a world-class showcase/ benchmark project to spur river tourism development across the nation;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

Kendriya Vidyalayas in Maharashtra

†2389. SHRI OMPRAKASH
BHUPALSINH *ALLIAS*
PAWAN
RAJENIMBALKAR:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of Kendriya Vidyalayas across the country, State and district-wise;

(b) whether the Government has taken any steps to open Kendriya Vidyalayas in those districts where there are no Kendriya Vidyalayas;

(c) if so, whether the Government proposes to open such Vidyalayas in Osmanabad (Maharashtra) Parliamentary Constituency as there is no Vidyalaya ; and

(d) if so, the time by which it is likely to be started in view of the demands of the public?

Development of Birth Place of Famous Poet

†2390. SHRI GOPAL JEE
THAKUR:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government proposes to develop the birth place of great poet Vidyapati as a tourist spot;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

Development of Tourist Spots in North Eastern Region

2391. SHRI PRADYUT
BORDOLOI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the North-Eastern Region has remarkable tourist spots and has the potential for development to attract foreign tourists;

(b) if so, the details of action taken by the Government for promotion of tourism and development of tourist spots

in the North Eastern Region during the last three years;

(c) whether the Government has received such proposals from State Government of Assam for promotion and development of areas as tourist spots during the last two years; and

(d) if so, the details thereof?

Financial Assistance for Religious Places/Institutions

2392. SHRI SHANKAR
LALWANI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government is providing financial assistance to religious places/institutions to promote culture and secularism in the country; and

(b) if so, the details thereof during the last three years, State-wise?

Exemption from GST

2393. SHRI ANTO ANTONY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has received any request/representation from any quarter to exempt Aranmula Mirror and its raw materials like copper and tin from the Goods and Services Tax (GST);

(b) if so, the details thereof and the response of the Government thereto;

(c) if not, whether the Government has any plan to exclude Aranmula Mirror and its raw materials from GST; and

(d) if so, the details thereof along with the steps taken by the Government in this regard?

Training/Coaching Centres for IIT Aspirants

†2394. DR. RAMAPATI RAM
TRIPATHI:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to start training/coaching centres for Indian Institutes of Technology aspirants belonging to the poor families and Economically Weaker Sections (EWS) of society;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Quality of Education in Government Schools

†2395. SHRI KANAKMAL
KATARA:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that quality of education in Government schools is not up to the mark as a result the parents are forced to send their wards to private schools;

(b) if so, the details thereof;

(c) the difference between the number of admissions sought in the private and Government schools during the last three years; and

(d) the efforts made/being made by the Government to bring improvement in the quality of education in Government schools?

Buildings for Kendriya Vidyalayas

†2396. SHRI DILESHWAR
KAMAIT:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that there are several Kendriya Vidyalayas in Bihar which do not have their own buildings;

(b) if so, the details thereof;

(c) whether due to shortage of buildings and space, the required arrangements are not taking place to conduct classes for higher studies as desired space to construct the laboratories is not available; and

(d) if so, the time by which the Government proposes to make buildings available to these schools?

De-registered Shell Companies

2397. SHRI N.K.
PREMACHANDRAN:

Will the Minister of CORPORATE
AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the total number of shell companies de-registered during the last three years, State-wise;

(b) the details of the criteria adopted by the Government for the de-registration of the companies;

(c) whether the Government issued notices and complied with the principle of natural justice before initiating action for the de-registration;

(d) if so, the details of the procedure adopted by the Government;

(e) whether the Ministry of Corporate Affairs constituted a task force for identifying such companies;

(f) if so, the details of the target achieved by the task force;

(g) whether any functional companies also were de-registered during this process; and

(h) if so, the details thereof along with the action taken by the Government to cancel de-registration?

Women Labour

2398. SHRIMATI APARUPA
PODDAR:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is a fact that during the last five years period the average women participation in employment dipped over 70% against the five years period prior to that; and

(b) if so, it is also a fact that women labourers and employees in private sector of the country earn less than that of national wages and action proposal undertaken by the Government to employ women and generate further employment for them?

Fellowship Scheme

2399. SHRI T.N. PRATHAPAN:
SHRI GNANATHIRAVIAM
S.:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of Senior/Junior Fellowship Scheme to provide basic financial support for advanced training on individual creative efforts for revival of our traditional forms of arts and if so, the details thereof during the last three years, State-wise including Tamil Nadu;

(b) whether the award of Senior/Junior fellowships in Outstanding Persons in the Fields of Culture have a minimum number of female holders and if so, the details thereof;

(c) whether the categories in the Senior/Junior fellowships in 'New Areas related to Culture and are expansive in nature; and

(d) the measures taken or proposed to be taken by the Government to include more areas in culture for recognition?

Kendriya Vidyalayas in Temporary Buildings

2400. SHRI SU.
THIRUNAVUKKARASAR:
SHRI M. SELVARAJ:
SHRI SELVAM G:
SHRI MOHANBHAI
KALYANJI
KUNDARIYA:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of total number of Kendriya Vidyalayas functioning in the country, city-wise/ Parliamentary Constituency-wise, particularly in Tamil Nadu and Gujarat;

(b) whether many Kendriya Vidyalayas (KVs) are running under temporary infrastructures in the country

and if so, the details thereof, State/UT-wise and the reasons therefor;

(c) whether running of Kendriya Vidyalayas under temporary infrastructure has adversely affected the study of students in many parts of the country;

(d) if so, the corrective steps taken/ proposed to be taken by the Government in this regard;

(e) whether the Government has granted permanent School buildings for various KVs in the country, especially in Tamil Nadu; and

(f) if so, the details thereof during the last three years and the current year, State/UT-wise ?

Kendriya Vidyalaya in Bihar

†2401. SHRI SUNIL KUMAR
PINTU:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has received any proposal in the past to open a new Kendriya Vidyalaya in Sitamarhi district of Bihar;

(b) if so, the action taken/being taken on the said proposal till date;

(c) if not, whether the Government contemplates to open a new Kendriya Vidyalaya in the said district in order to fulfill the long standing demand according to the need;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Divyang Children

†2402. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total number of Divyang children in the country who do not go to school, State-wise;

(b) the number of Divyang children who are studying at primary, secondary, higher secondary level and getting higher education; and

(c) the details of the schemes being run by the Government to increase literacy rate amongst the said children?

Admission Under Right of Children to Free and Compulsory Education (RTE)

2403. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has asked the State Government of Telangana to issue notifications regarding the admissions under the Right of Children to free and compulsory education (RTE) Act, 2009;

(b) if so, the details thereof including the dates on which such recommendations were conveyed;

(c) whether the Government has undertaken a review of the working of the RTE, to ascertain as to why only a fraction of the amount sought by the States from

the Government, as actually reimbursed; and

(d) if so, the details thereof and if not, the reasons therefor?

Containers Detained by SIIB and CIU

2404. SHRI GAJANAN KIRTIKAR:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether Special Investigation and Intelligence Branch (SIIB) of Customs Department and Custom Intelligence Unit (CIU) has detained containers at ports due to mis-declaration of products in the financial years 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 and if so, the details thereof;

(b) the total amount of additional custom duty/penalty charged by the Government under mis-declaration of products by Customs during the said financial years;

(c) the amount of foreign currency paid by Indian importers to shipping companies as detention charges on containers detained by SIIB and CIU during the said financial years;

(d) whether more than expected time has been taken by the Customs authorities to clear files related to the said matters; and

(e) if so, the details thereof and the steps taken by the Government to expedite the file process?

Financial Scams

2405. SHRI KHAGEN MURMU:
DR. SUKANTA MAJUMDAR:
SHRI RAJA AMARESHWARA NAIK:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the incidents of financial scams, involved in luring customers to invest by promising them higher returns are on the rise in the country and if so, the details thereof during the last three years;

(b) whether various chit fund and ponzy schemes scams have been reported in the country including West Bengal;

(c) if so, the details thereof including the investigations done and the action taken thereon;

(d) whether the Government has promulgated the Banning of Unregulated Deposit Schemes Ordinance, 2019 to deal with such scams and if so, the details thereof; and

(e) the other steps being taken by the Government to curb financial scams in the country?

Jawahar Navodaya Vidyalaya in Bihar

†2406. SHRIMATI RAMA DEVI:
SHRI GIRIDHARI YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is considering to increase the number of Jawahar Navodaya Vidyalayas in Bihar;

(b) if so, the details thereof and the location-wise details of the places in Bihar where Jawahar Navodaya Vidyalayas are functioning at present ;

(c) if not, the reasons therefor; and

(d) the reaction of the Government in this regard?

Steel Export

2407. SHRI VINAYAK RAUT:
DR. PRITAM GOPINATHRAO MUNDE:
DR. SHRIKANT EKNATH SHINDE:
SHRI SRIRANGA APPA BARNE:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether it is a fact that the Engineering Exporters use steel as a raw material to manufacture products for export purposes;

(b) if so, whether it is a fact that high prices of domestic steel has resulted in non-competitiveness of Indian downstream engineering exports;

(c) if so, the details thereof;

(d) whether the domestic steel makers charge huge margins from engineering exporters;

(e) if so, the facts thereof;

(f) whether there is a need to provide steel at affordable rates to engineering exporters; and

(g) if so, the steps taken/proposed to be taken by the Government to provide steel at affordable rates to engineering exporters?

Mine Accidents

2408. SHRI BIDYUT BARAN
MAHATO:
SHRI SUDHEER GUPTA:
SHRIMATI MEENAKASHI
LEKHI:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of mining accidents reported during each of the last three years and the current year and number of workers who lost their lives in accidents;

(b) whether the Government has provided adequate fire safety and security systems to combat any such fire accidents and other dangers arising out in mines;

(c) if so, the details thereof including the safety measures taken by the Government for fire safety and security of various mines and mine workers in the country;

(d) the various steps taken by the Government to adhere and comply with international fire safety standards in the mines to protect mine workers; and

(e) the status of fund allocated, disbursed and spent on security of mines during the said period?

Skill Development Centres in all the Schools

2409. SHRI MANOJ TIWARI:
SHRI REBATI TRIPURA:
SHRI VIJAY KUMAR
DUBEY:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has any proposal to establish mandatory Skill Development Centres in all the schools throughout the country including North East and Delhi/NCR;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of the plan and the timeframe to implement above proposal, if any?

ESI Contribution

2410. SHRI ASADUDDIN
OWAISI:
SHRI SYED IMTIAZ
JALEEL:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether in order to widen social security, improving conditions of workers and move to improve the ease of doing business in the country Government has announced ESI contribution rate cut;

(b) if so, the details thereof;

(c) the extent to which this step of the Government is likely to benefit employer and employee; and

(d) the total burden on the Government after taking this step and other steps taken or being taken by the Government for social security of labour and ease of doing business?

Contribution to ESI Scheme

2411. SHRI SRIRANGA APPA
BARNE:

DR. PRITAM
GOPINATHRAO
MUNDE:
SHRI VINAYAK RAUT:
SHRI H.
VASANTHAKUMAR:
SHRI GIRISH
BHALCHANDRA
BAPAT:
SHRI KUNWAR
PUSHPENDRA SINGH
CHANDEL:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Central Government has announced a cut in contributions made by employers and employees towards the health insurance scheme of Employee's State Insurance Corporation (ESIC) and if so, the details thereof;

(b) whether the Government has assessed the estimated annual saving of firms as a result thereof;

(c) if so, the number of employers and employees who contributed towards the ESI scheme in the year 2018-19 as compared to the year 2013-14 along with the amount contributed by them, separately; and

(d) the extent to which reduced rate of contribution will bring relief to workers and facilitate further enrolment of workers under the ESIC scheme?

NCERT Books

2412. SHRI GIRISH
BHALCHANDRA
BAPAT:
DR. PRITAM
GOPINATHRAO
MUNDE:

SHRI VINAYAK RAUT:
DR. SHRIKANT EKNATH
SHINDE:
SHRI KUNWAR
PUSHPENDRA SINGH
CHANDEL:
SHRI SRIRANGA APPA
BARNE:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the NCERT books have been printed through empanelled private publishers;

(b) if so, the criteria adopted for appointment of publisher of NCERT Books;

(c) whether the Government is providing papers through selected paper mills to these publishers for printing of NCERT Books;

(d) if so, the details of paper allotted to each publisher for printing of NCERT Books during each of the last three years along with the expenditure incurred thereon;

(e) whether the Government has received complaints for using poor quality papers for printing of NCERT Books by the empanelled publishers/printers;

(f) if so, whether the Government has conducted any audit of empanelled publishers for utilisation of allotted papers; and

(g) if so, the outcome thereof?

Labour Reforms Bill

2413. SHRI KUNWAR
PUSHPENDRA SINGH
CHANDEL:
DR. SUKANTA
MAJUMDAR:

SHRI KHAGEN MURMU:
SHRI RAJAN VICHARE:
SHRI VINAYAK RAUT:
SHRI GIRISH
BHALLCHANDRA
BAPAT:
SHRI SRIRANGA APPA
BARNE:
SHRI SUSHIL KUMAR
SINGH:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Central Government is considering to bring new bill for labour reforms and if so, the details thereof;

(b) whether the Central Government has bracketed 44 labour laws into four major codes- wages, industrial safety and welfare, social security and industrial relations and if so, whether the Central Government has proposed to dismantle and merge of ESI, EPF with other central schemes and privatization of social security fund and if so, the details thereof;

(c) whether 70 per cent of labour will be out of coverage in the garb of ease of doing business and if so, the response of the Union Government in this regard;

(d) whether the Union Government has consulted the Labour Unions on the proposed labour reforms and if so, the details thereof along with the views of the major Labour Unions in this regard and the steps taken by the Government to address the concerns of the Labour Union;

(e) whether the new labour policy is likely to uphold the interests of the industry by ensuring better safety of organized/unorganized labourers in the country and if so, the details thereof;

(f) whether various trade unions have opposed such amendment and if so, the reasons therefor and the remedial action taken by the Government to address such concerns; and

(g) whether the new labour policy is likely to uphold the interests of the industry by ensuring better safety of organized/unorganized labourers in the country and if so, the details thereof?

Pradhan Mantri Ujjwala Yojana

†2414. SHRI ARVIND KUMAR
SHARMA:
SHRIMATI POONAMBEN
MAADAM:
SHRI RAMDAS C. TADAS:
SHRI SANJAY KAKA
PATIL:
SHRI RAHUL KASWAN:
SHRI CHANDRA
PRAKASH JOSHI:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to focus on the distribution of small LPG cylinders to the needy under Pradhan Mantri Ujjwala Yojana (PMUY) and if so, the details and rationale thereof;

(b) the details of rejected applications under the scheme along with the reasons therefor, case-wise;

(c) the details of surrendered gas connections from 2014 till date including the subsidy saved by the Government during the said period along with the details of LPG connections provided before 2014, State/UT-wise;

(d) whether the Government is planning to reduce the subsidy given on domestic gas cylinders and if so, the details thereof and the reasons therefor;

(e) the details and number of people who remained deprived of the benefit of the said scheme and if so, the details thereof, State/UT-wise along with the steps taken by the Government in this regard; and

(f) the details and number of LPG connections provided by the Government under the said scheme particularly in Churu district of Rajasthan and whether the Government proposes to provide more LPG connections to the deprived families in Churu district of Rajasthan and if so, the details thereof and the time by when the same would be provided?

Medical Check up of Students

†2415. SHRI RAVI KISHAN:
SHRI AJAY MISRA TENI:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to make the annual medical checkup of the students in accredited and Government schools keeping in mind the health of school children compulsory;

(b) if so, whether the Government have issued/proposes to issue any guidelines for all the accredited and Government schools in this regard and if so, the details thereof; and

(c) if not, the reasons therefor?

Wage Variation among States

2416. SHRI BHARTRUHARI
MAHTAB:

SHRI RAHUL RAMESH
SHEWALE:
SHRIMATI QUEEN OJA:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether there is variation among States in wages offered to various types of unskilled labourers in the country, if so, the details thereof, State/UT-wise;

(b) whether the Government has any proposal to make minimum wage notified by the Centre mandatory for all the States in the country, if so, the details thereof;

(c) whether the Union Government has received feedbacks from the State Governments in this regard, if so, the details thereof along with the reaction of the Government thereto;

(d) the other corrective steps taken by the Government in this direction; and

(e) whether the common service centre scheme is extended to North-East India, if so, the details thereof?

Employers/Employees under ESI Scheme

2417. SHRI KULDEEP RAI
SHARMA:
DR. SUBHASH RAMRAO
BHAMRE:
DR. HEENA GAVIT:
SHRI BIDYUT BARAN
MAHATO:
SHRIMATI SUPRIYA SULE:
SHRI MOHANBHAI
KALYANJI KUNDARIYA:
DR. AMOL RAMSING
KOLHE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether there has been a substantial rise in the number of people being brought under the ESI Scheme and the number of employers who opted for it;

(b) if so, the details thereof for the last three years and the current year;

(c) whether the Government proposes to reduce employees as well as employers contribution to Employee's State Insurance scheme;

(d) if so, the details thereof and the reasons therefor along with the objective behind the move;

(e) whether the representatives of Employee's unions have strongly opposed the said proposal;

(f) if so, the details thereof along with the response of the Government thereto; and

(g) the other steps taken by the Government to bring more people under the ESI scheme?

Sakshar Bharat Mission

†2418. SHRI CHANDRA PRAKASH JOSHI:
SHRI RAMDAS C. TADAS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Sakshar Bharat Mission has not achieved the targets fixed during the last three years;

(b) if so, the details of the target fixed and the success rate achieved during the last three years across the country, State/UT-wise including Rajasthan, Maharashtra and Uttar Pradesh;

(c) the number of women declared literate during the last three years, State/UT-wise; and

(d) the details of the existing school buildings and community centres which are being used as study centres for the night class, State-wise?

Direct Benefit Transfer of LPG

†2419. SHRI SUMEDHANAND SARSWATI:
SHRI NIHAL CHAND:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details and number of LPG gas connection holders and kerosene users in the country, State/UT-wise;

(b) whether the subsidy to the people using kerosene is directly transferred to their bank account just like in the case of LPG connection holders and if so, the details thereof;

(c) whether the Government proposes to transfer the subsidy directly in the bank account of the people using kerosene, if so, the details thereof along with the time by when the same would be implemented and if not, the reasons therefor;

(d) whether the Government has issued policy guidelines for Direct Benefit Transfer of LPG (DBTL) and if so, the details thereof and the targets fixed in this regard;

† Original notice of the question received in Hindi.

(b) if so, the details thereof?

Sick Steel Units

2422. SHRI REBATI TRIPURA:
SHRI VIJAY KUMAR DUBEY:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government has any proposal to sell out the land and other assets of sick Government steel companies in near future;

(b) if so, the detailed list thereof specially in North East and Uttar Pradesh;

(c) if not, the reasons therefor; and

(d) whether any guidelines have been issued by the Government so far in this regard and if so, the details thereof?

Survey to Collect Data Regarding Employment

†2423. SHRI RAJAN VICHARE:
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has conducted/is considering to conduct a big survey to collect correct data regarding employment/unemployment from across the country;

(b) if so, the details thereof including the actual job opportunities created since 2014 and the basis on which the said survey

(e) the extent to which DBTL scheme has been successful in checking fraud in distribution system along with the number of illegal connections identified across the country, State/UT-wise; and

(f) the corrective steps taken/being taken by the Government in this regard for making this scheme successful effectively?

Establish Higher Institutes in J&K

2420. DR. FAROOQ ABDULLAH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the safety of Kashmiri students has been a major concern in recent past and if so, the details thereof;

(b) whether the Government proposes to establish State level higher institutes of professional studies in collaboration with private sector universities to ensure that students find good learning opportunities within the State; and

(c) if so, the details thereof and if not, the reasons therefor?

Amendment in CSR Rules

2421. SHRI S. VENKATESAN:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government is planning to amend the Corporate Social Responsibility rules under the Companies Act, 2013; and

† Original notice of the question received in Hindi.

is likely to be conducted and the persons likely to be covered under it;

(c) whether as per Government data growth rate is lowest during the last five years and we are now lagging behind China in this regard;

(d) if so, the steps being taken or proposed to be taken by the Government to tackle the said challenge; and

(e) the details thereof and if not, the reasons therefor?

Welfare Policy for Tribals

†2424. SHRIMATI RITI PATHAK:
SHRI PRATAPRAO PATIL
CHIKHLIKAR:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the total funds allocated for the welfare of tribals during the last three years; and

(b) the State-wise details of the expenditure made therefrom?

ATM Card Cloning Frauds

2425. SHRI PARBHUBHAI
NAGARBHAI VASAVA:
SHRI P.R. NATARAJAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the number of cases of ATM Card cloning fraud registered across the country during each of the last three years and the current year, State-wise including Gujarat and Tamil Nadu;

(b) whether the cases of ATM Card cloning fraud are increasing year by year across the country, if so, the details thereof and the reasons therefor;

(c) the details of the number of cases have been solved so far;

(d) whether the ratio of solved cases is very less and if so, the the reasons therefor; and

(e) the corrective steps taken by the Government in this regard?

Steel Plants in North East

2426. SHRI ABDUL KHALEQUE:
Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the details of steel plants in the country, State-wise;

(b) whether any steel plant is established in North East, if so, the details thereof;

(c) whether the Government has any plans to establish new plants in the country particularly in Assam and if so, the details thereof; and

(d) the present status of Dagaon Steel plant of undivided Kamrup district of Assam?

Steel Raw Material

†2427. SHRI P.P. CHAUDHARY:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the quantity of steel raw material provided by the Steel industry to Micro, Small and Medium Enterprises (MSMEs)

units during each of the last five years, year-wise;

(b) whether it is a fact that Government is providing raw material to the MSME units at the concessional rates;

(c) if so, the details thereof and whether the Government proposes to further increase the said concessional rate, if so, the details thereof; and

(d) if not, the intention of the Government in this regard?

Promotion of Telugu Culture

2428. SHRI VENKATESH NETHA
BORLAKUNTA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the steps taken/being taken for development/promotion of Telugu Culture for organizing cultural programmes in Telangana State; and

(b) the funds released for Bonalu cultural festival in Telangana during the last three years?

Employment Generation in Rural Tourism

2429. SHRI D.K. SURESH:
SHRI NALIN KUMAR
KATEEL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is aware that rural tourism holds immense promise for India;

(b) if so, the details thereof;

(c) whether the Government is taking any strong measures to create more job opportunities for young job seekers in the country particularly those from the rural areas; and

(d) if so, the details thereof and the response of the Government in this regard?

National Water Project

2430. MS. RAMYA HARIDAS:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has received petitions from diverse tribal villagers who have been displaced by National Water Projects during the last 60 days and if so, the details thereof;

(b) whether the affected and displaced tribals have not received either financial compensation for their land lost or got replacement of their land and if so, the details thereof;

(c) whether the Government has considered their petitions; and

(d) if so, the steps being taken by the Government to redress their problems?

Bank Scams

2431. SHRI BHAGWANTH
KHUBA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware of many National Banks losing their

credibility due to big bank scams, if so, the details thereof, bank-wise;

(b) whether it is true that in these scams the bank employees are involved;

(c) if so, the details thereof including the amount involved therein at present, bank-wise; and

(d) the corrective steps taken by the Government in this regard?

Online Food Delivery Employees

2432. SHRI HIBI EDEN:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री
be pleased to state:

(a) whether the Government has received any complaints from the online food delivery employees' regarding their minimum wages and safety;

(b) if so, the details thereof;

(c) whether any special insurance has been provided or proposed to be provided to these employees as they are hard pressed to complete their work on time;

(d) if so, the details thereof; and

(e) the steps taken by the Government for the protection and minimum wage for these employees?

Educated Unemployed People

†2433. SHRI ARJUN LAL MEENA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री
be pleased to state:

(a) whether the Government has any data regarding educated unemployed people from tribal community;

(b) if so, the number of educated unemployed people from tribal community of Rajasthan from the year 2014 to 2018; and

(c) the arrangements made by the Government to provide employment to the said people and the details thereof?

Direct and Indirect Investment in Tourism Sector

†2434. SHRI DEVJI M. PATEL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of measures taken to promote tourism in the country;

(b) the details of schemes initiated to develop and reorganize tourist destinations across the country;

(c) the steps taken to increase direct and indirect investment in tourism; and

(d) the actions taken for preservation of culture, heritage and environment at tourist destinations to attract more tourists?

Unorganised Workers Identification Number

2435. SHRI G.M. SIDDESHWAR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has put in place a registration programme to bring all the workers of unorganised sector under the ambit of social security under which all workers are to be issued an Unorganised Workers Identification Number (UWIN) card, if so, the details thereof;

(b) the number of workers in unorganised sector, State-wise; and

(c) the number of workers having been issued UWIN Cards and the time by when the remaining workers are scheduled to be issued such cards, State-wise?

Hostels for ST Students

2436. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of girls' and boys' hostels for scheduled Tribe students, in Gujarat, area-wise;

(b) whether the Government has implemented any centrally sponsored scheme for the construction of hostels for such students and if so, the details thereof;

(c) the amount allocated to Gujarat during the last three years and the current year under the said scheme and the amount spent by Government, out of the amount allocated; and

(d) whether the Government has received any proposal from that State for construction of new hostels and if so, the steps taken by Government in this regard?

Bank Customer Care Centres

2437. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the nationalized banks are opening customer care centres and appointing Business Correspondence (BC)/ Bank Mitra to help the customer in financial transactions;

(b) if so, the details of such centres/ BC engaged in banks and other financial institutions in Bihar;

(c) whether the Government has received any complaints regarding fraudulent/irregularities cases with customers particularly uneducated customers in rural areas during opening accounts, deposit and withdrawal activities by such centres/BC and Bank Mitra in Bihar;

(d) if so, the details thereof along with the action taken thereon, bank-wise; and

(e) the other measures being taken by the Government to check such type of fraudulent cases and provide hassle free service to bank customers for financial transaction in the country?

Oil Industry Safety Directorate

2438. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has asked the Oil Industry Safety Directorate (OISD) to take appropriate steps to institutionalise the review of rules and regulations governing the industry in a time-bound manner to match the standards at par with international standards; and

(b) whether the Government has also asked OISD to establish a mechanism to continuously monitor and enhance the level of safety aspects and regular interaction along with the establishment like Directorate General for the safety of this industry and if so, the details thereof?

Promote Engineering Students

†2439. SHRI AJAY MISRA TENI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to promote the engineering students carrying out research work using new technique for taking up short term service in the education sector;

(b) if so, the details thereof;

(c) whether there is any plan for providing the benefit of knowledge of technical education obtained graduates to the children upto secondary level by making them teacher for short-term period of four years under new education policy; and

(d) if so, the details thereof?

Skill Development Camps for SC/ST, OBC, Girls and Women

2440. DR. ALOK KUMAR SUMAN:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government proposes to organize training camps for skill development for SC/ST, OBC, Girls and Women in Bihar; and

(b) if so, the details thereof and if not, the reasons therefor?

Education For Minorities

2441. SHRI K. NAVASKANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of schemes formulated by the Government for education of minorities in the country;

(b) the funds allocated and utilised for the purpose during the last 4 years and current year, State and year-wise;

(c) whether it is a fact that the schemes have not been adequate to solve the problem of lack of education in minorities; and

(d) if so, the action being taken by the Government in the matter?

Promotion of Fine Arts and Performing Arts

2442. SHRI PARVESH SAHIB SINGH:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government is taking any steps to promote and encourage Fine Arts and Performing Arts in India and if so, the details thereof;

(b) the State-wise and UT-wise list of all educational institutions in India having Fine Arts and Performing Arts departments; and

(c) whether the Government organizes festivals/programs/functions/exhibitions for Fine Arts and Performing Arts on regular basis and if so, the details thereof during the last five years?

Privatisation of ESI Hospitals

2443. ADV. ADOOR PRAKASH: SHRI ANTO ANTONY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of hospitals functioning under Employee State Insurance Corporation (ESIC), State-wise;

(b) the details of new hospitals sanctioned and the present status thereof;

(c) whether the Government proposes to open new hospitals under ESIC and if so, the details thereof; and

(d) whether the Government has any plan for privatization of ESI hospitals and if so, the details thereof?

Private and Deemed Universities

†2444. SHRI RAJENDRA AGRAWAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total number of private and deemed universities in the country and State-wise their ranking on the basis of performance including those from Tamil Nadu;

(b) the location-wise details of the universities which have been recognised by the university Grants Commission on the basis of merits and demerits of the universities;

(c) whether the Government has stipulated any procedure to ascertain the merits and demerits and performance of

the private universities and if so, the details thereof; and

(d) the steps being taken by the Government for the improvement of the level and quality of education being provided by the said Universities?

Kendriya Vidyalaya in Farrukhabad

†2445. SHRI MUKESH RAJPUT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the reasons for delay in construction of another Kendriya Vidyalaya approved for the Parliamentary Constituency, Farrukhabad;

(b) the name of the place where the said Vidyalaya is likely to be opened; and

(c) whether the land has been acquired for the said Vidyalaya and if so, the details thereof and if not, the reasons therefor?

Hospitality and Tourism University

†2446. SHRIMATI RANJAN BEN DHANANJAY BHATT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is considering to set up a hospitality and tourism university in the country;

(b) if so, the details thereof;

(c) whether the Government proposes to setup the said University in the State of Gujarat; and

(d) if so, the details thereof along with the time by which the said University is likely to be started?

Inclusion of Sites in the Tentative List of World Heritage List

2447. SHRI JAYADEV GALLA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether Amaravati Development Authority of Andhra Pradesh has requested the Government to declare five tourist places in Andhra Pradesh as Heritage places;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the efforts made by the Government to include these sites recommended by Amaravati Development Authority in the tentative list of World Heritage Sites?

Use of Fortified Oil in Cooking Mid-Day Meal

2448. DR. SHASHI THAROOR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Mid-Day Meal (MDM) scheme has incorporated the usage of fortified edible oil while preparing food;

(b) if so, the details of the implementation of the same across all States and Union Territories; and

(c) if not, the reasons therefor?

Impact of Water Scarcity on GDP

2449. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether any study has been made to assess the impact of growing water shortage on the Gross Domestic Product (GDP) growth rate;

(b) if so, the details thereof along with the reaction of the Government in this regard;

(c) whether the Government has identified the most sensitive business sectors to water shortage and if so, the details thereof; and

(d) whether there are any immediate concerns that need to be addressed to ensure minimal impact on the economy and if so, the details thereof?

Vocational Training Centres in Tribal Areas of Maharashtra

†2450. DR. BHARATI PRAVIN PAWAR:
SHRI SADASHIV LOKHANDE:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has established Vocational Training Centres in tribal areas of Maharashtra;

(b) if so, the place-wise details thereof;

(c) the criteria to establish the said Vocational Training Centres; and

(d) whether the said prescribed criteria is being followed along with the reaction of the Government thereto and if so, the details thereof?

Primary Education

2451. SHRI B.Y. RAGHAVENDRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the percentage of targets achieved for providing free and compulsory primary education in each State; and

(b) the names of States and Union Territories where free primary education is being imparted?

Educated and Uneducated Youth

2452. SHRI JAGDAMBIKA PAL:
SHRI GAUTAM GAMBHIR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of unskilled, semi-skilled, uneducated and educated youth in the country, State/UT-wise;

(b) whether despite having registered their names in employment exchange for a long time they have not been able to get the employment and if so, the reasons therefor;

(c) whether the Government has a challenge to create more and more job opportunities and whether the Government has fixed any target for the next five years

and if so, the details thereof and if not, the reasons therefor; and

(d) the details of initiatives/schemes, the Government would commence in this regard, if any?

Health Fairs by SAIL

†2453. SHRI ASHOK KUMAR RAWAT:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether it is a fact that various Government undertakings including Steel Authority of India (SAIL) spend funds for organising health fair;

(b) if so, the details thereof;

(c) the health fairs organised by various undertakings including the SAIL during the last three years as on date, State-wise and location-wise; and

(d) the funds spent by various undertakings on such fairs including SAIL during the said period separately, date-wise and location-wise?

Employment Opportunities in Steel Plants

†2454. SHRI DHARAMBIR SINGH:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the details of the total number of persons provided employment by the Steel sector in the country during the last five years, State-wise;

(b) whether the Government proposes to set up any steel plant in the State of

Haryana to increase employment opportunity in the State; and

(c) if so, the time by when it is likely to be set up and the location of the proposed plants?

Rate of Growth of Employment

2455. ADV. DEAN KURIAKOSE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the rate of growth of employment has decelerated including employment in rural areas during the last five years;

(b) if so, the details thereof and the reasons therefor;

(c) whether the annual compound growth rate of employment opportunities in the public sector is negative in almost all the States; and

(d) if so, the corrective steps taken by the Government in this regard?

GST Refund for Langars

2456. SHRIMATI POONAM MAHAJAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has released GST refund on raw materials used to prepare food at langars in gurdwaras;

(b) if so, the details thereof on the total amount released during the last three years, year-wise;

(c) whether such refund of GST and IGST is applicable to all communities

undertaking similar activities such as langar; and

(d) if so, the details thereof?

Smart Schools

†2457. SHRI RAHUL KASWAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has received any proposal to open 'Smart Schools' in all the States including Rajasthan;

(b) if so, the details thereof along with the salient features of such schools;

(c) whether the Government has given administrative and financial approval to these proposals; and

(d) if so, the details thereof?

Conservation of Mural Paintings

2458. SHRI DEVUSINH JESINGBHAI CHAUHAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the various measures and proposals of the Government for conservation of Mural Paintings and ancient folk paintings on the verge of extinction in the country;

(b) if so, the details thereof, State/UT-wise;

(c) whether the Government proposes to identify centres of ancient culture and accord special tourism status to these centres; and

(d) if so, the details thereof, State/UT-wise?

Tax Base

2459. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Goods and Services Tax (GST) has helped in widening the tax base of the Government;

(b) if so, the details thereof; and

(c) the details of the licenses of companies which have been cancelled since the implementation of GST?

Dual GST Structure for Restaurants

2460. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has received any proposal from the Association of Restaurants of India requesting to adopt Dual GST Structure for Restaurants;

(b) if so, the details thereof;

(c) whether the Government has taken any decision on the request of the Restaurants Association; and

(d) if so, the details thereof?

Regulation on Capital Raising by Companies

2461. SHRIMATI RATHVA GITABEN VAJESINGBHAI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the number of companies which have received capital through private placements and stake sales;

(b) if so, the details of such transactions during the last three years and the current year;

(c) whether there is any regulation governing such capital raising and ensuring prudent valuations of companies to protect investors and the public;

(d) whether such transactions have taken place at high valuations;

(e) if so, the details thereof; and

(f) if not, the reasons and implications of such transactions thereof?

Ashram Schools

2462. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of Ashram Schools that have been set up and are functional since the inception of the scheme along with the salient features of the scheme and the current status of its implementation in the country, State/UT-wise;

(b) the details of the funds allocated under the scheme during the current and previous financial year, State/UT-wise;

(c) the medium of instruction used in ashram schools; and

(d) the details of the other measures being taken by the Government to improve literacy rates amongst tribals?

Separate Insolvency and Companies Act

2463. SHRI RAVNEET SINGH BITTU:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has any proposal to bring in a separate insolvency and companies act for small and medium sized businesses and if so, the details thereof; and

(b) whether the Government plans to offer lower corporate taxes for smaller companies and if so, the details thereof?

CSR Fund of Ministry of Steel

2464. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government has succeeded in spending the entire amount of Corporate Social Responsibility (CSR) project during the last four years;

(b) if so, the report thereof, organisation-wise;

(c) whether it is also a fact that the Government is supporting lease hold/ local social organisations, schools, hospitals and local bodies towards different developmental works thereof; and

(d) if so, the details of the criteria and area-wise expenditure made during the said period?

Forest Right Act

†2465. SHRI JASWANT SINGH BHABHOR:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of people given letters regarding rights under Forest Right Act in the country, especially in Gujarat so far;

(b) the number of people who have not been given the said letter so far despite being eligible for it; and

(c) the efforts made by the Government to give the said letters to all eligible persons in Gujarat?

Social Security Provided by EPFO

†2466. SHRI VISHNU DAYAL RAM:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether a large number of workers employed in private sector are not getting the benefits of social security provided by Employees' Provident Fund Organisation (EPFO);

(b) if so, the details thereof; and

(c) whether any Employee enrolment campaigns have been launched to provide social security under EPFO to workers working in the private sector?

Social Security for Beedi Workers

†2467. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the State-wise and name-wise details of the schemes being implemented for social security, education, health, training and other welfare activities for the beedi workers in the country;

(b) the State-wise and scheme-wise details of amounts allocated, released and utilized under such schemes during each of the last three years and the current year;

(c) the details of the steps taken by the Government to provide health care facilities to the beedi workers in their areas; and

(d) the details of the meetings held by the Central Consultative Committee to discuss matters regarding beedi workers and to make recommendations in this regard during the last three years and the action taken by the Ministries/Government thereon?

Teacher Training

2468. SHRIMATI KIRRON KHER:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to revise the format for training of the teachers;

(b) if so, the details thereof along with the steps taken in this regard so far;

(c) whether the Government has issued any directives to the States for improvement in standard/quality of education and if so, the details thereof; and

(d) the steps taken/being taken by the Government to provide quality education in villages at par with the cities?

Financial Aid for Research Support to Voluntary Organisations

2469. SHRI GNANATHIRAVIAM S.:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has details of Financial Aid for Research Support to Voluntary Organisations engaged in Cultural activities, State-wise during the last three years;

(b) if so, the details thereof; and

(c) the details in regard of Tamil Nadu during the last three years?

Jawahar Navodaya Vidyalayas

†2470. SHRI NABA KUMAR SARANIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total number of Jawahar Navodaya Vidyalayas in the country, State-wise;

(b) the total number of Jawahar Navodaya Vidyalayas in Assam, location-wise;

(c) the details of the languages taught as regional language in Jawahar Navodaya Vidyalayas in Assam; and

(d) whether 80 per cent students use Assamese language in Jawahar Navodaya Vidyalaya and if so, the details thereof?

Vocational Education

2471. SHRI AJAY KUMAR
MANDAL:
DR. NISHIKANT DUBEY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of measures being taken to boost vocational education in the country;

(b) whether the Government proposes to set up any Special Educational Zones to serve vocational education and Skill development; and

(c) if so, the details thereof?

Evicting Forest Dwellers

2472. SHRI M.K. RAGHAVAN:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the number of persons being displaced, State-wise in the aftermath of the Supreme Court judgement on evicting forest dwellers and Adivasis; and

(b) whether this judgement infringes Article 19(5) of the Constitution and if so,

the action taken by the Government to protect the rights of forest dwellers and Adivasis?

Training to Labour Force

†2473. SHRI ANIL FIROJIYA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government is committed to make one third of labour force trained and skilled by the year 2022;

(b) if so, the details of the action plan prepared by the Government in this regard;

(c) whether the Government is considering to introduce a pilot project in Madhya Pradesh to fulfil this objective;

(d) if so, the details thereof; and

(e) whether the Government has set any time limit in this regard and if so, the action taken by the Government in this regard?

Protection of Monuments

2474. SHRI RAJIV PRATAP
RUDY:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the State/UT-wise details regarding the number of archaeological sites and protected historical monuments in the country;

(b) the details regarding the number of tourists visiting these monuments over the last three years along with the revenue earned by the Government, year-wise and monument-wise;

be pleased to state:

(a) whether entrepreneurship development is being encouraged as per area specific requirements and if so, the details thereof; and

(b) the details of the specific scheme prepared for inaccessible, difficult, hilly and remote areas?

Allotment of Gas Agencies

2477. DR. SANJAY JAISWAL:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details and number of gas agencies allotted and the block headquarters that have been allocated during the last three years and the current year, year-wise; and

(b) the action taken by the Government for efficient gas supply specially to the rural customers?

Youth registered with Employment Exchanges

2478. DR. NISHIKANT DUBEY:
SHRI AJAY KUMAR
MANDAL:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of unemployed persons including educated, uneducated, rural and urban youth registered with Employment Exchanges in the country including Bihar and Jharkhand during each of the last three years and the current year, State/UT-wise;

(b) the steps taken/being taken by the Government for creating additional

(c) whether the Government has formulated any scheme for maintenance of ancient monuments/forts/temples/heritage sites in the country and if so, the details thereof;

(d) the annual budget allocated, and expenditure incurred for preserving and developing these sites along with the revenue earned from these monuments and the reasons for non-utilisation of funds during the last three years, State/UT-wise; and

(e) the special measures taken by the Government for protection and preservation of Chirand in the Saran district of Bihar?

Financial Assistance from World Bank and Asian Development Bank

†2475. SHRI ASHOK
MAHADEORAO NETE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the amount of financial assistance received by India from the World Bank and Asian Development Bank for implementation of poverty alleviation programme during the last three years and the current year, year-wise; and

(b) the names of the States particularly Maharashtra where the said funds have been utilised in backward and tribal areas?

Entrepreneurship Development

†2476. SHRI RAMCHARAN
BOHRA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

employment opportunities in various sectors and provide employment to all unemployed youths in the country;

(c) whether the Government proposes to launch any Centrally Sponsored Scheme for providing jobs to the youth in the country, especially Bihar and Jharkhand keeping in view the growing unemployment there; and

(d) if so, the details thereof and if not, the reasons therefor?

Conservation of Konark Temple

2479. SHRI CHANDRA SEKHAR SAHU:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Union Government is aware that World Heritage Monument Konark Sun Temple faces conservation problems like saline ingress, water logging, erosion and other vegetative intrusions into the temple structure;

(b) if so, whether the Union Government has received any representation from the Government of Odisha in this regard and if so, the details thereof;

(c) whether this issue was also discussed in various national and international meetings and seminars;

(d) the action taken by the Government on the recommendations made in these meetings and seminars; and

(e) whether the Union Government is considering any long term measures for comprehensive preservation of Konark Temple and if so, the details thereof?

Teaching/Non Teaching Staff in IIT/ NIT

2480. SHRI A. RAJA:
SHRI BALAK NATH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total number of Indian Institutes of Technology (IITs), National Institutes of Technology (NITs) in the country, as on date;

(b) the number of posts earmarked for Scheduled Caste/Scheduled Tribe (SC/ST) category out of the total number of IITs/NITs posts, teaching as well as non-teaching;

(c) whether all the posts earmarked for SC/ST category have been duly filled up;

(d) if so, the details thereof, IIT/NIT-wise and if not, the reasons for not filling up these posts;

(e) whether the Government has any proposal to appoint the students who have completed their Ph.D or M.Tech from leading institutes like IITs/NITs and IIITs in these posts and if so, the details thereof; and

(f) whether post-based roster is implemented in all IITs/NITs and if so, the details thereof?

Suspicious Irregularities during Demonetisation

†2481. SHRI CHANDAN SINGH:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether several corporate entities Committed suspicious economic irregularities during the years following demonetisation;

(b) if so, the details and the reaction of the Government in this regard;

(c) whether the Government has implemented any scheme for the development of the industries in this sector; and

(d) if so, the increase in the turnover of these industries during the last three years along with the percentage of employment avenues created?

Payment to Contract Labourers

2482. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the factory and contract labourers get the payment under the Payment of Wages Act, 1936 through cheque;

(b) if so, whether the contract labourers working at thermal power station, Chandrapur, Maharashtra are being paid through cheques;

(c) if not, the reasons therefor; and

(d) the action taken on the complaints received in this regard?

Government School Teachers

2483. SHRI RITESH PANDEY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of teaching and non-teaching hours spent by Government school teachers, State-wise;

(b) whether the Government plans to introduce legislation to restrict the number of non-teaching hours;

(c) if so, the timeline for such a legislation; and

(d) if not, the reasons therefor?

Tax on Petrol and Diesel

2484. SHRI SYED IMTIAZ JALEEL:
SHRI ASADUDDIN OWAISI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether tax at the rate of 48.2% for petrol and 38.9% on diesel are being levied by the Union Government and the States;

(b) if so, the reasons therefor;

(c) whether these taxes are levied on the ground of subsidy being paid on kerosene and LPG;

(d) if so, the total money generated through taxes on petrol and diesel and subsidy paid on kerosene and LPG during the last three years;

(e) whether it is a fact that India is the only country where Price of petrol is 23.5% per capita of GDP; and

(f) if so, the steps taken or being taken by the Government to pass the benefit to consumers of low prices in international market and reduce tax rate especially after voluntary surrendering of subsidy on LPG?

Capital Shortage in PSBs

2485. SHRI SANJAY SADASHIV
RAO MANDLIK:
SHRI BIDYUT BARAN
MAHATO:
SHRI GAJANAN
KIRTIKAR:
SHRI SUDHEER GUPTA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Public Sector Banks (PSBs) are suffering from shortage of capital, if so, the details thereof and the reasons therefor;

(b) whether the Government proposes to infuse fresh capital and add the prospect of higher loan growth to attract investors and if so, the details thereof;

(c) whether the State Bank of India has deferred its plans to raise money through a Qualified Institutional Placement Issue and if so, the details thereof and the reasons therefor; and

(d) whether PSBs are heavily dependent on Government capital due to bad loans and if so, the details thereof along with the corrective measures taken/being taken by the Government in this regard?

Medical Assistance to Beedi Workers

2486. SHRI SUNIL KUMAR
MONDAL:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the workers who have received Medical Assistance and Scholarship implemented by the Government under Beedi Workers Welfare Fund Act; and

(b) the details of the fund allocated under the said Act during the last three years and the current year, State/UT-wise?

Development of Historical Places associated with Lord Buddha

†2487. SHRI PANKAJ
CHAUDHARY:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is aware of the important places associated with Lord Buddha in Uttar Pradesh, especially in Maharajganj district;

(b) if so, the details thereof;

(c) whether the Government proposes to develop those historical places in Uttar Pradesh, especially in Maharajganj district by including them under the Bharat Darshan Circuit; and

(d) if so, the details thereof and the steps taken by the Government in this regard?

Jobs and Wage Disparity

2488. SHRI E.T. MOHAMMED
BASHEER:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the lack of quality jobs and wage disparity faced by the Indian employment market; and

(b) the steps taken by the Government to address wage disparity and lack of quality jobs?

Stress Among Students

2489. SHRI KALYAN BANERJEE:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the school children between the ages of 11-17 years are suffering from high stress and that lead to psychological problems;

(b) if so, whether the Government has carried out any study or received any survey report on the issue;

(c) if so, the details therein; and

(d) the details of the action plan/proposal to make the school and teaching process student-friendly?

Enrolment in Private Schools

2490. DR. UMESH G. JADHAV:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the enrolments in the private schools in the country have increased in rural areas during the last 5 years, State-wise including Karnataka;

(b) if so, the details along with the reasons therefor;

(c) whether the Government has conducted any survey to check whether the standard of education in private schools is satisfactory;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

NEW DELHI;

July 2, 2019

Ashadha 11, 1941(Saka)

Reduction in Domestic Natural Gas Production

2491. DR. PRITAM
GOPINATHRAO
MUNDE:
SHRI GIRISH
BHALCHANDRA
BAPAT:
DR. SHRIKANT EKNATH
SHINDE:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether there is a reduction in domestic natural gas production and increase in consumption demand;

(b) if so, the reasons for reduction in domestic natural gas production;

(c) whether the Government has prepared five-year action plan for reducing crude oil imports, increasing petroleum product exports and job creation in the sector;

(d) if so, the details thereof;

(e) whether the Government proposes to renew their focus to achieve the goal of providing clean cooking fuel to all households by the next year; and

(f) if so, the action taken by the Government to complete the mission of providing clean cooking fuel to all households by next year?

SNEHLATA SHRIVASTAVA

Secretary General

INDEX
(Ministry-wise)

<i>Corporate Affairs</i>	: 2266, 2299, 2312, 2336, 2345, 2377, 2381, 2397, 2421, 2461, 2463, 2481
<i>Culture</i>	: 2281, 2289, 2315, 2331, 2342, 2392, 2399, 2428, 2442, 2447, 2456, 2458, 2469, 2474, 2479
<i>Finance</i>	: 2262, 2265, 2274, 2278, 2280, 2287, 2300, 2302, 2305, 2306, 2308, 2318, 2320, 2326, 2340, 2352, 2356, 2361, 2362, 2363, 2368, 2375, 2382, 2386, 2393, 2404, 2405, 2425, 2431, 2437, 2449, 2459, 2460, 2475, 2484, 2485
<i>Human Resource Development</i>	: 2267, 2268, 2272, 2279, 2286, 2290, 2291, 2292, 2295, 2296, 2298, 2303, 2311, 2313, 2319, 2322, 2324, 2325, 2328, 2329, 2333, 2339, 2348, 2349, 2350, 2353, 2359, 2364, 2365, 2373, 2374, 2378, 2379, 2383, 2385, 2389, 2394, 2395, 2396, 2400, 2401, 2402, 2403, 2406, 2412, 2415, 2418, 2420, 2439, 2441, 2444, 2445, 2446, 2448, 2451, 2457, 2468, 2470, 2480, 2483, 2489, 2490
<i>Labour and Employment</i>	: 2264, 2275, 2309, 2310, 2316, 2321, 2327, 2332, 2335, 2354, 2355, 2358, 2366, 2372, 2376, 2384, 2398, 2408, 2410, 2411, 2413, 2416, 2417, 2423, 2432, 2433, 2435, 2443, 2452, 2455, 2466, 2467, 2478, 2482, 2486, 2488
<i>Petroleum and Natural Gas</i>	: 2273, 2277, 2284, 2294, 2297, 2323, 2337, 2338, 2343, 2346, 2347, 2357, 2367, 2387, 2414, 2419, 2438, 2477, 2491
<i>Skill Development and Entrepreneurship</i>	: 2283, 2314, 2371, 2409, 2440, 2471, 2473, 2476
<i>Steel</i>	: 2304, 2341, 2369, 2380, 2407, 2422, 2426, 2427, 2453, 2454, 2464

<i>Tourism</i>	: 2263, 2269, 2270, 2271, 2276, 2282, 2285, 2288, 2293, 2307, 2317, 2334, 2344, 2360, 2388, 2390, 2391, 2429, 2434, 2487
<i>Tribal Affairs</i>	: 2301, 2330, 2351, 2370, 2424, 2430, 2436, 2450, 2462, 2465, 2472.

LOK SABHA
CORRIGENDA

to the List of Questions for **WRITTEN ANSWERS**
on July 08, 2019/Ashadha 17, 1941, (Saka)

Question No.	Correction
2425	Part (d); line 2: <u>delete</u> "the" <u>before</u> "reasons"
2446	Name of Ministry: <u>for</u> "HUMAN RESOURCE DEVELOPMENT" <u>read</u> "TOURISM"

New Delhi
July 03, 2019.
Ashadha 12, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

INDEX
(Ministry – wise)

Human Resource Development
Tourism

delete
insert

"2446"
"2446"